[Stiri Chimanbhai Mehta]

The Finance

303

more than two years.' Thousands of workers are unemployed. This is causing a great distress. On the all-India plane also, I have been watching, the wumber of closed mills is increasing. So, something has to be done again to review the policy of the textile iront. I know that we have been suggesting sometimes that the National Textile Corporation or the State Corporation should take them over. But my experience with these Corporations' handling of these mills is also not satisfactory because in these Corporations also there is corruption, there is mismanagement and, therefore, if we request the Government to take over these closed mills, the problems will remain where they ate.

Therefore, Sir, my submission would be that it is not a question of more technical improvement or modernization alone, but, basically, it is a question of improving the management by introducing the joint management system through effective labour participation. This labour participation has been enshrined in the Constitution, but it is not being followed. Therefore, I would like to suggest that not the bureaucrats, not the technicians, not the experts, but . labour through thefe participation would be albe to improve the functioning of the mills. Therefore, Sir, I would like to request the Ministry of Texiles and the other concerned Ministries to consider this suggestion and implement it. Thank you, Sir.

MR. CHAIRMAN; Now, we shall take Up the Finance Bill.

'\* MR, CHAIRMAN: No allowed. Let it not be recorded. I am not allowing it.-

9HRI NIRMAL CHATTERJEE: (West Bengal):\*

MR. CHAIRMAN: Yes, the Prime Minister now.

••Not recorded.

SHRI NIRMAL CHATTERJEE:

MR. CHAIRMAN: Mr. Chatterjce, *you* can come to my .room and ask for my permission first. I am not allowing it.

### SHRI NIRMAL CHATTERJEE

MR. CHAIRMAN: Mr. Chatterjee, you cannot ra4se it. 1 am not allowing it. For raising this, you should have taken my previous permission. But you have not taken my permission. Therefore, I am not allowing it.

SHRI NIRMAL CHATTERJEE: MR CHAIRMAN: Yes, the Prime Minister.

## THE FINANCE BILL, 1981

THE PRIME M<sup>T</sup>NISTER AND THE MINISTER OF FINANCE (SHRI RAJIV GANDHI); Sir, I beg to move:

"That the Bill to give effect to the financial proposals of the Central Government for the financial year 1987-88 as passed by the Lok Sabha be taken into consideration."

- 2. Sir, the salient features of the important proposals contained in the Bill have been explained in my Budget Speech. The details of the proposals in the Bill have been set out in the Explanatory Memorandum circulated along with the Budget papers. I do not, therefore, propose to traverse the same ground again.
- 3. The Bill has now been before the Honourable Msmbers fpr more than two months. During the general discussion on the Budget, and thereafter, Honourable Members from both the Houses have made useful suggestions in regard to the provisions contained in the Bill. We have also received representations from various sections and comments from experts.
- 4. After careful considration of these suggestions, i moved certain amendments to the Bill in the Lok Sabha, which have been accepted and incorporated in the Bill as passed by the Lok Sabha. I shall, at this stage, confine  $m_v$  observations to the main

changes which have been made to some of the provisions of the Bill during its consideration by the Lok Sabha.

- 5. The following amendments have been incorporated in respect of direct taxes:—
  - (a) Apprehensions sed that the proposed new section 194E of the Income-tax Act which seeks to extend the area of tax de duction ac source, mav cause un necessary harassment to a large number of honest tax-paye'rs who might have to seek refunds After careful consideration ofrepresenta tions received. this proposal been withdrawn.
- (b) The Finance Bill inserts 115J new section in the Income-tax Act to levy 'hook a minimum tax on profits' of certain companies. Re presentations were received that in computing profits book for the pur determining tof the mimimum pose tax: losses and unabsorbed depreci earlier ation pertaining to years should be allowed set-off. to be projects Otherwise, new that have just begun to make profits after years some of losses, and sick com panies that have just turned the corner, become mini will subject mum tax. There is merit in this sug gestion. Under section 205 of the Companies Act, 1956, losses or unabsorbed depreciation, whichever is less, is allowed, to be set off profit<sub>s</sub> against book of the the cur year for rent determining profits purpqs<sub>e</sub> lor the of declaring dividends! It therefore, de has been cided allow same adjust to the ments computation book of of the profits for purposes new provision for levy of minimum tax.
  - (e) The Bill sought to insert a new section 54H of-the Income-tax Act providing for exemption of capital gains arising from the transfer of shares to any public sector company as specified by notification. Thig was only a<sub>n</sub> enabling provision, but it gave rise to

- undue m\sgivings. It has been decided, therefore, to delete this provision.
- (d) The Bill seeks to insert a new section 54G providing for exemption of capital gains on transfer of assets, in the case of approved schemes for shifting an industrial undertaking from urban areas. The exemption will be available in respect of long-term capital gains arising from the transfer of machinery, plant building or land. Representations were received that the underlying objective of relocation of industries is not fully achieved by this provision because of section 50 of the Income-tax Act. This section provides that capital gain<sub>s</sub> arising on transfer of long-term capital assets in respect of which depreciation has been allowed, will be deemed to be short-term capital gains. To give effect to the original intention, it has been decided to amend this provision to secure that capital gains whether short-term o<sub>r</sub> long, term, will qualify for exemptions.
- (e) The Bill seeks to amend section 2(22)(e) of the Income-tax Act to provide that loans or advances given by any closelyheld company to its shareholders, or to any concern in which such shareholders have a substantial interest, shall be deemed to be dividend for the purposes of taxation. It was pointed out that such a provision might be unduly severe in the case of persons having small shareholdings. It was also pointed out that it should not apply retrospectively to cases where advances or loans have already been given by closely-held companies to shareholders before this Finance Bill is enacted. The proposal has now been modified so that it will apply only to cases where the shareholder holds 10% or more of the equity capital and to concerns in which such shareholders have substantial interest. Further, the new provisions 6hall be applicable only

[Shri Rajiv Gandhi]

where the loans or advances are given afte<sub>r</sub> 31.5.1987.

- 6. The other amendments relating to direct taxes are purely of consequential or clarificatory nature and I would not like to take the time of the House in dealing with
- 7. As regards indirect taxes, the important areas of relief in excise and customs duties are the following:-
  - (i) Excise relief of Rs, 20 per MT has been, given to cement units commencing production between 1.1.1982 31.3.1986 Lev<sub>v</sub> quota of these units has also been reduced to 20%.
  - (ii) further liberalisation of the scheme of exemption for hand processed c61to<sub>n</sub> fabrics has been made by raising the full exemption limit t<sub>0</sub> 75 lakhs sqmts. for scree<sub>n</sub> printed fabrics. Duty rate on clearances in excess of exemption limit has also been reduced from 50% of the normal rate to 25%.
- (iii) Customs duty on waste paper which is used as a raw material by small paper millg has been reduced from 25% to 10% ad-valorem
- (iv) Customg duty on raw-wool, woolwaste, woolen rags a'nd synthetic rags has been reduced to 20%.
- (v) Excise duty on particle board, insulation and fibre boards has been reduced from 20% to 10 per cent ad-
- (vi) Spices have been fully exempted from excise duty.
- (vii) Excise duty on tread rubber and other retreding materials has been reduced for small-scale units.
- (viii) Import duty on components of textile machinery and machine tool sector has been reduced from 70% to 60%.
- (ix) A uniform rate of countervailing duty of 15% has been prescribed for parts o\* machinery, ap- j plianceg and equipments under

heading No. 98.06 of the Customs Tariff.

- Certain further procedural simplifications have been made in the IvIODVAT Scheme.
- (xi) Exc<sup>^</sup>e duty has been reduced on non-tinted toughened glass, glues and adhesives based on plastics, specified travel goods.
- (xii) Import duty reductions have been made for various items vsed by the electronic industry. Some other duty rationalisations iave also been made for this industry.

total impact of these and some other concessions and reliefs aggregate to Rs. 40 crores on the customs i:id Rs. 30 crores on the excise side.

- fi. I an confident that the Honourable Members will lend their full support to the Bill as passed by 1>he Lok Sabha.
  - 9. Sir, I move the Bill.

The question was proposed,

SHRI M. A. BABY (Kerala); Thank you, Mr. Chairman. Sir, while taking part in the discussion on the Finance Bill, ...

MR. CHAIRMAN\* You can come forward because you are not audible.

SHEIT M. A. BABY; I am comfortable here.

CHAIRMAN: You may comfortable, but you are not audible.

[/The Deputy Chairman in the

SHRI M. A. BABY: Madam Deputy Chairman, the Prime Minister has requested all the Members of the House to support the Finance Bill. Since we are supposed to take care of the interests of the people at large in our country, we cannot but oppose the proposals made by the bon. Prime Minister. Going by the behaviour of the hon. Prime Minister .vho also in the recent past happens be the Finance Minister,

in the recent past, I have certain apprehension. Some newspapers say that there ig a serious economic crisis developing in our country. *The Economic Times* of 1st May has published a detailed analysis <sub>0</sub>f India's foreign debts. The foreign debt is the economic disaster of the country.

The Finance

Similarly, the 'Times of 1.00 P.M India' of 4th Ma<sub>v</sub> has written an editorial mentioning danger signals in relation to t'ne economic environment of our country. At the same time, it you go through the speech of Prof. B. S. MSnhas, a noted economist and statistician, he has amply proved it clear that the Budgetmaking in our country is a failure. So, in short, there is more than sufficient proof that our economy is heading towards a crisis and disaster. It is in this relation I mentioned that 1 do not know what would be the reaction of the Prime Minister who happens to be the Finance Minister also. When a defence crisis has developed, our Prime Minister who was then holding the Defence portfolio, entrusted it to another Minister. So, if he is going to follow the same pattern of behaviour, when an economic crisis is developing, he may drop this Finance portfolio also. That is why at the very outset I mentioned my apprehension Tegarding the behaviour of the Finance Minister-cum-Prime Minister.

Madam, our Prime Minister-cum-Finance Minister promised in the other House that the state of the Indian economy is sound. But what is the experience of the people? Does this promise and proclamation hold good in the light of the experience of the people of our country? According to the latest press reports, 'sharp price rise shrinks housewife's budget' when our Finance Minister speaks about a sound Budget and sound economic prospects. Prices of essential commodities are touching high sky. I do not want to go into all those details because most of us are experiencing it. The most phenomenal increase has been that of vanaspati;

from Rs. 20.83 per kg. last May, it increased to Rs. 26.70 now. It is said in the press reports, "According to the Super Bazar sources, the manufacturers have again today sought to raise the vanaspati prices by Rs. 0.70 per kg. and refined oil by Rs. 2.25 per kg." The prices of bananas are Rs. 12 a dozen, mangoes on an average Rs. 14 a kilo, melon—Rs. 4 or Rs. 5 a kilo, tomatoes—Rs. 8 per kilo, ladyfingers—Rs. 5 per kilo, tinda—Rs. § or Rs. 8; onion—Rs. 3 a kilo, lemon—Rs. 20 a kilo. So, this is the general trend.

And again. Madam, the 'Times of India' itself in its editorial mentioned how alarming the inflationary trend is. The consumer price index for industrial workers, a better measure of overall inflation, is rising in the last one year by 8.4 per cent. Thus, before the lean months are out. we will in all likelihood be afflicted by a do-I ubledigit inflation. So, this is the inflationary trend that exists in our country.

Madam, at the same time, the Prime Minister-cum-Finance Minister assures the people of our country that we are heading towards prosperity and nobody need to worry. Here, I would like to rise a few questions related with the overall approach of the present Government towards its economic perspective. When the Prime Minister and the Finance Minister request us to support the proposals, we would like to ask him what actual promise, solid promise is there that with these proposals the plight of the people of our country will be better. Since 1951 the so-called planned economy has been followed in our country but during this period, I do not want to go into the figures, on the one hand, we have been experiencing the practice a few monopoly houses amassing wealth, landlords spreading their tentacles in the villages of our country and a majority of the people being pauperised through the economic policy pursued by the Govern ment. This is a fact. Is there any

[Mr. M. A. Baby]

fundamental departure now from the economic policy that you have bee»i following? There is no fundamental departure. On the other hand, you are following" a more dangerous economic path. That is what is being explained in the "Econondc Times" article' regarding the danger to foreign debt and what disaster this will, bring about. Here it is interesting to note that recently the political party of the Prime Minister, the political party that rules at the Centre, I do not want to mention the Congress (I) because they may shout from the ether side...

The Finance

SHRI V. GOPALSAMY (Tamil Nadu): Nobody is there because their master is not here.

SHRI M. A. BABY: They want the appreciation of the Prime Minister peihaps. Recently our hon. Prime Minister' presided over the Working Committe meeting of the ruling party and passed a resolution regarding the activities of the forces of de-stabilisition, how foreign hand is penetrating into our country. Here, in relation to the discussion on the Budget proposals, the Finance Bill, I want to inform and remind the Finance Mi-nistercum-Prime Minister that, there are most dangerous foreign > hands coming and plundering oiir country, are you prepared to take note of this fact? Tliese hands of foreign multinational corporations, these tentacles of foreign- multi-national corporations are plundering our country, our people, and you are further opening up your doors to these multi-national corporations to come in. Why are you not taking any meaningful steps against those multinational corporations? These foreign multi-national corporations. imperialist multi-national corporations are establishing our country arid our economy. You are not taking a note of this fact. You are opening up your doors for these multinational corporations to come in. You are going to the west to import technology without allowing ur own scientist\* to develop Indigenous techI nology. You are going to the west to import various things. I do not want to mention the personal things that you import, we are not concerned with that.

SHRI V. GOPALSAMY: What, are the personal things?

SHRI M. A. BABY: So many things which are available in our country in abundance are personally imported by them. I am not concerned with that. But the technology which can be developed in our own country, they are importing. (Interruptions) Such technical know-how is being imported, at the cost of our own indig enous technology being developed. You are importing arms and some disturbing information regarding the nasty goings on in relation to the import of, purchase of, arms from foreign countries has come out recently. You assure the country that the present Government will take care of our finances properly. But with the kind of disturbing information that is coming out, how can we have faith in you? The reported kickbacks and commissions are just tips of the iceberg or rather better I can say tip of a submarine. So, this is the situation, this is the condition. Whenever certain developments take place in our country which are inconvenient to-you politically, you talk of forces of destabilisation and foreign hand coming. But in actuality, everybody knows that in Indian economy, foreign hands, the tentacles of multinational corporations are operating and they are destabilising our economy. Everybody knows that. But you are not taking any practical steps to stop it.

Now, with all the criticism that we have regarding the economic policies pursued in recent past, the previous Finance Minister, Mr. V. P. Singh, had: been taking some steps, a few steps, but insufficient steps; I underline the words 'insufficient steps\* but he had been taking a few . steps to unearth illegal money within, our country. There have been shortcomings, and We were not satisfied with the amount of work that he had been doing. But

when even this became inconvenient for the ruling party and those who finance them and those who are sur rounding the powers that be, he has been dropped from that portfolio like a hot potato. This is what you are doing. The officers, the personnel in the finance Ministry—some of them have been doing very good work under the leadership of the previous Finance Minister, with all the limitations and the shortcomings—which 1 reapt—but once they find that such people who would do something against the illegal financiai operators, will be handled in the manner in which V. P. Singhii was handled, what would be their morale? How will they act? It is in thiy context that I would like to mention with regard to the failure of the whole Budget-making process in our country. This has. become almost a farce. Last year, Prof. B. S. Minhas said this in one of his important lectures he made recently. "It is a crving shame that this country, although full of competent accountants and economists, is unable to p'roduce budget estimates which can hold good even for three months." This is what he said. Everybody knows it. You say that the possible deficit would be some figure, and in actuality it would 220 per cent more, and if we go by previous experience, the actual deficit would be more than Rs. 12,000 CBore. I have calculated it. It would be even more than that. Even if the .off-setfing of the actual Budget deficit comes to the tune of last year's experi ence, this would be Rs. 12,000 crore. And this is not going to be so with other the drought and eco nomic problems. In actuality, would t ha-1 it be more Rs. 12,000 crore. I do not know where that will touch. So, how can the Ludget be taken seriously when all the proposals made in the Budget becone useless and baseless within 8 few norths. I would earnestly urge upon t-.e ruling party <md the Central .Government that potential within our country should be properly tapped as mentioned in Prof. Minhas's speech. So many economists are there. They have to be taken into confidence. They

should be enthused and encouraged. But what is your practice? The pre sent Finance Minister is bypassing the Vinance Commission and the Planning Commission. He is visiting States and making anouncements without the knowlsdge of the Planning, Commission or the Finance Commission. If the Government beh-w-s like this, what would be the r<sub>e</sub>-ult? The very meaning of Planning Comm»-sl':n and Finance Commission is eroded with the kind of behaviour that is being shown by the present Finance Minister and the Government towards Committees, statutory fora, which include noted economists of ou!r country. This practice should be absolutely changed. This is our concrete proposal.

Madam, coming to the question of Centre-State fiscal relationship our demand is that the Centre-State fiscal relationship should be changed lock, stock and barrel. April 25th witnessed a meeting of some Chief Ministers. They had very detailed discussioi.s and they have come out with concrete proposals in relation to t!-e ctu'gea thr.t are \_j be brought about in the Centre—State fiscal relationship. I hope, the proposals made by the Chief Ministers at their meeting of 25th April would be seriously considered by the Central Government.

Coming to the distribution between direct ai'd indirect taxes, '.lie folicy of the Government if wtv mii'-a discernible in this respect ah""- during the early fifties, the ratio used to be almost 50:50. Even then, the general the ratio between direct and indirect after that and even till \*.od?v, it is 80 per cent indirect taxe\* md 2" per cert direct taxes. The te'rm 'indLect taxes' is 11.' t correct. It 1 pockeing. Instead of 'indirect taxes', the better term would be 'pickpocket-ing, by the Government. This is the policy being followed. Therefore, how can you claim that you are looking after the interests of the poor pcrr-e? We demand that ui» vhofe» approach in this regaiO, in regaid le the ratio Ti dir--vt and 1 dijo.t

[Mr. M. A. Baby]

315

taxes should be changed. In tact, it should be reversed. It should be 20 per cejjt indirect taxes and 60 per cent direct taxes. This is our proposal.

Madam, I have mentioned about Jho disastious path of debt-trap whi.h is being followed by our coumry. I do mot want to elaborate or narrate the experience of the Latin America^ countries. Members know about this. Even the Govt, knows about this. But in practice, nothing is beuig dune. The Govtirnmen..' is foing us for *moc* «nd '.-ore for-iyn aid. I nope Irs Central Governn-ont w> i eo\*\* out with concrete proposals to put an end to the !.;esent policy of relying "n foreign aid

Madam various States in the country ore faced with very s<=-V:"? .mi unprecedented drought. Wfc nw? been do- r.'ri.ng that there shoula *he* m-me iiate The n ost help. important thing is that there should be some long-term planning on the part of the Government to tackle the drought situation as well as the flood situation. This is what is lacking in our country. If my memory serves me right, only 22 per cent of the water resources in the country is being tapped today. I think, my information is correct. There is no scientific planning to have a long-term understanding and perspective to tac^e the drought situation. I hope, the Government with will corrie •ut concrete proposals. In this relation T would like to ^iterate the demand of my home State Kerala. The overall loss of Kerala due to drought comes to more than a thousand crore and the Kerala Government demanded aid of Rs. 5 So ciores from the Centre. Even while demanding so, everybody knows that the Central Government rnav not give the demanded aid but what has keen annuonced by the Prime Minister in Kerala is precious little. Th? Rs. 10 crores, though will be utilised will not serve the purpose, but it >e most unfortunate that Rs. 10 crores announced by the Prime Minister during the time of the previous Congress (I) Government has not been

given so far. We are thankful to the Prime Mintster *that at least Rs.* Rs. 10 crore, though will be utilised, time

SHRI D'PEN GHOSH (West Ben-bal): Was it announced to be given

SHRI M. A. BABY; Even then it was announced dulring the time of the previous Government, but it has not so far been given. I hope 1 announcements of the Prime Minister should be implemented especially in 'melation to drought. That aid should be restored.

SHRI DIPEN GHOSH: It was announced, it was not be given.

SHRI M. A. BABY. This has been the practice like the announcement of socialism.

Madam, we are having a buffer stock of 340 lakhs tonnes of food-grains. At a time when socio-economic policies are being pursued by the aresent Government, we hear poignant stories of starvation deaths from various parts of the country. I do not want to mention any particular place. Certain starvation deaths comr- to the notice of the country because that gets reported in the press. Even when we are discussing this particular subject here in this august House, I may say with pain that in far flung corner of our country there may be hundreds of people dying due fo starvation, particj when wt have 340 lakhs cooes of buffer stock.

in this connection, our earnest request through you to the Central Government is to utilise this food-grains for employment generation programme. Why can't this be utilized f >r C'l.t^oyment ge.ietation Drogramme? Even when State Governments come out with concrete proposals for employment generation, the Central Government is not cooperating. Kerala is having 3 per cent of our Indian population. So, rightly we can claim 10 lakh tonnes of foodgrains that is available with the Central Government to be gfiven to the State of Kerala so that a concrete project that has been worked out by the left and democratic government of Kerala to give employment for 10 lakh youths.

utilising these 10 lakhs tonnes of food-grains and mobilising resources from the State also can be implemented. I forecfully make this This can be done in all other parts of our country also. The left front Government of West Bengal during the last 10 years has been doing something in this direction but unfortunately the Central Government has not been cooperating with the efforts of the State Governments, left front State Governments West Bengal and Tripura, implementing these things. I hope this policy of the Government will be changed. Especially, we are having more than 3 crore unemployed youth in our country, educated vouths. They are prepared to work for our country. They are prepared to generate value but they are not being given an opportunity. When we talk of taking our country into the twentyfirst century, I am afraid we will be reaching the twentyfirst century with the highest number of illiterates in the world, with the highest number of unemployed the world, with the highest number of poverty-stricken people in the world. If that shameful experience is to be prevented for our Motherland the economic policies of thlis Central Congress (T) Government have to be changed lock, stock and barrel. can be utilised to educated unemployed eradicate illiteracy. What a shame we have nearly 3 crore educated unemployed youth, at the same time we than 40 crores illiterates in our have more country! If We go in for a scientific and proper planning, these educated unemployed can be used to eradicate Illiteracy. Through that the productivity of our country can be increased, as I hold. This scientific approach is what is lacking in the Central Congress (I) Government unfortunately. The Cent-tral Government Congress (I) is more interested in safeguarding the interests of the monopoly capitalists, multinational corporations and land. lords. If we want  $t_0$ the economic condition of our change country, We will have to take fundamental

totwards implementation of effective land reforms. No country can advance to modern era without mea ningful land reforms. But what your practice? The land reform enactment passed by West Bengal is stfll lying with the Central Government without getting assent. Only after a long drawn battle after seven years, they could get it ultimately, once the people of West Bengal have proved that the Left Front Government of West Bengal is going to stay there. The Central Government waited for seven years, hoping that after five years in some way or the other, this could be subverted and a pro-landlord government can be brought in there. Once the Central Congress (I) Government failed in doing that, thanks to the democratic, mindded people of West Bengal, they were forced to give assent after 7 years. No meaningful land reform has been implemented in any Congress (I) ruled State. So this shows beyond doubt that the Central Congress (I) Government stands to protect the interests of landlords in our country, to protect the interests of monopoly houses in our couniry.

## THE DEPUTY CHAIRMAN: Please conclude.

SHE\* M. A. BABY; I am conclu. ding. Madam. Doors are being cpe. ned for multinational corporations also which are destabilising the Indian economy. If you open up your doors for multinational corporations penetrate, they can, utilising that opportunity, very well manoeuvre at the political level also. We are not denying that. That danger is also there. How can we strengthen the security of our country? How can we defeat the forces of destabilisation both in the political and economic sphere? We can do so by standing up against the machinations of multinational corporations and their political patrons. This is what is lacking. Unless you have the political will to do this, more talk of forces of destabilisation and foreign hand will be ludicrous; nobody will take

[EAJYA SABHA]

(Shri M. A. Baby)

319

notice of that. Madam, while concluding, I Tartrate our "demand that your •economic policies should be subjected to a thorough review "and these wrong policies, anti-people policies, should be changed. If you fail to change these anti-people economic policies, these anti-people economic policies will change you. With this warning I oppose the Finance Bill. Thank you Madam.

THE DEPUTY CHAIRMAN: Now the House stands adjourned for lunch and will meet again at 2.30 P.M.

> The House then adjourned fo'r lunch at thirty-one minutes past one of the clock.

The House reassembled after lunch at thirty-three mlinutes past two of the clock, [The Vice Chairman (Shri-mati Kanak Mukherjee) in the Chair.]

THE VICE-CHAIRMAN (SHRI-MATI KANAK MUKHERJEE): We • continue discussion on the "Finance Bill, Mr. Jagesh Desai.

SHRI JAGESH DESAI (Maharashtra): Madam Vice-Chalirman, I rise to support the Finance Bill, 1987.

Madam, while taking part in the discussion on the Budget I said what budget was. At that time I said that budget reflected the policy and thinking of the Government. And that policy, as far as Congress Party is concerned, has been there even before the independence, et. Jawaharlalji, Babu Subhash Chandra Bose at that time had thought of what type of economic policy should be pursued by our party after the independence if it would come to power. And the thrust of the whole policy was that the development of this country should be on the basis of planned development, that the plan should be such that by it we could reduce the disparities both in wealth and in income, that the policy should be such that by it we could give relief of the masses of this country. That is t.'ie basic thrust of our policy. Our economic policy should be such

that we can stand on our" own legs. It should be a policy of self-reliance. That is what was the thinking of Panditji, when he became the \Prime Minister of the country. He took several measures to give shape to the shape to this policy.

Our economic policy is based on socialism. Panditji had given to this country the concept of socialism. He laid its solid foundations. Amd when Indiraji became Prime Minister, she enacted several measures to ensure that financial powers remain ' with the people and not with the industrialists. Similarly several such actions were taken by the present Government and that policy is being pursued. As I said Budget is an annual exercise by which the Government decides from where we raise our resources and for what purposes we should spend. Budget contains only those proposals. As far as the Finance Bill is concerned, it gives legal shape to these proposals by amending the various Acts like the Direct Taxes Act Income-tax Act. Wealth Tax Act, Excise and Customs ^cts. And if new directions are there, then new Acts are enacted. That is what the Finance Bill

After saying this, I would like to say that our economy is on a very sound footing. In spite of severe floods and - droughts in many States we expect a bumper crop of 170 million tonnes this year. As far as the industrial production is concerned. I don't want to give figures, bauause I have already given the figures in my last speech. But I must point out that the industrial production also this year w&ll go above 8.5 per cent. Never in the history of India it has happened. In the last three years the ./industrial production has gone up to this extent.

As far as ouV public sector is concerned, let me make one thing clear. There are three types of persons. One, those who have in faith in the public sector; second those who only pay lip service to the public sector; and the third those who want that the public sector should be vibrant,

heal1% and strong, For that purpose they initiate various measures. I fe"i our Prime Minister comes in the third category. He is committed to public sector, but he wants that healthy. He the public sector should be wants that the public sector should attain commanding heights. For that purpose I want to draw the attention of the august House to three of four measures taken by this Government after Rajivji came to power. The first action that was taken was in regard to the capital gains which is generated by selling some property. If the proceeds are invested in the public sector undertakings, that capital gain is exempt. Never in the past had any Government given that kind of relief so that the public sector can get finances. Madam, last year in the bud. get speech it was mentioned that the bonds and debentures which are to be notified and interest on these will be tax-free. But unfortunately that was not brought in the last year. But our Government by amending the Act they have brought it forward, and the Lok Sabha has passed it, that debentures and bonds floated by the public sector undertakings and which are notified by Central Government will be tota^v taxfree. No income tax will be cha'rged, Even the income from Rs. 50,000 will not attract any tax. That is why people have subscribed to the debentures and bonds, This is the second thing done by the Government.

Madam, any deposits in the public sector undertakings will fetch some interest. So this interest and dividends from the shares will also be entitled for deduction under section 80L. This is what the Goovernment has done. Our Gobernment has taken three important measures to boost the resources of the public sector to enable them to grow and expand.

Now, Madam,, I would like to give some facts and figures on public sector undertakings. Many hon. Members have criticised the functioning of public secto"r undertakings. Last

♦44 RS—11

vear I have given these figures but 1 would like to repeat it again. After our hon. Prime Minister, Shri Rajiv Gandhi came to power he has done lot of things for further improvement of the public sector undertakings I am not saying that we are satisfied The total investment upto 197;-80 in public sector undertakings was to the extent of Rs. 15,000 crores and the for last two years, that is, 1984-85 and 1985-86 the additional investment was more than R<sub>s</sub>. 15,000 crores. That means whatever the amount was invested upto 1979-80, we could achieve it in just two years.

Madam, as on 31-3-1986 the total investment on public sector underta kings is about Rs. 51,000 crores and by the end of this year we may reach the figure of Rs. 60,000 crores. That means it is four times higher than what it was some six years back. This is what our Government has done. That is why our Government is trying to give as much resources as possible to the public sector.

So far as profits are concerned for the year 1985-86, it was Rs. 2,200 crores pre-tax. In 1978-79 it was only Rs. 225 crores. This has become possible because many industries which were in losses are now making profits. Now, there will be a better control regarding inventories, working hours, etc. so that our public sector can make much headway. I will not bo surprised within five years if our | public sector undertakings generate resources which are required by the country. In course of time the dream of public sector attaining the commanding heights will be fulfilled.

In 1979 80 the total resources mobilised by the public sector was to the extent of Rs. 2,200 crores and in 1985-86 it has gone up by more than Rs. 800K crores. This is the contribution of the public sector. But still I feel that the public sector should improve upon itse.f For this purpose, I would like to make some suggestions so that the Government can look into it and find out what they can do about it.

[Shri Jagesh Desai]

Madam, I believe strongly in the concept of holding companies. Every industries in public sector should be brough'. under one holding company of that type and that holding company will be responsible to oversee the working of these industries and it should not interfere in the units of otheundertakings under the holding company. And holding company will have to deal directly with the Government regarding finance and general policy guidelines. If this done, is I can say avoided. When you waste can he have to import, there are so many channels and there is a lot of delay. When they get the ra $_w$  material, by that time if the order i? not executed, they will lose the orders. That is why for financial decentralisation and for better efficiency there should be the concept of a holding company. At present we have started one. I would say in the course of three, four, five years all the public undertakings must be brought under one holding company and that will definitely improve the working of the units under that holding company. Regarding financial institutions I am very much astonished to find a new phenomenon. Some kind or the other of an organisation is floated every now and then. Today we have the Industrial Finance Corporation, we have the IDBI, we have the ICICT and now the Reconstruction Why do you want to have Corporation. four, five, organisations? I do understand. Why do you want five white elephants when you can do with one? Why not bring all of them together under one? Most of them have been brought into existence after nationalisation Of banks. So I feel very strongly that we should abolish all these or merge all of these into that they can get credit from foreign countries. I can understand if that is what is required. But this duplication, this multiplicity, work should be avoided. When we want to be cost conscious, we must do •way with all of them

Then, only a technocrat should be the executive officer, and not other. We should have watch-dog committees and the watchdog committees should consist Of experts. There may be a financial expert, there may be > technical expert or a<sub>n</sub> economic expert or it can be a social worker who knows the feeling of the people, to assess and advise what kind of goods should be manufactured. There should be a watch-dog corT'iiiittee for each industry—ona watch-dog committee for steel, one for cement, one for pharmaceuticals, and so on. They should go and discuss with workers and management, not just sit in airconditioned ruoins in Parliament House. They should go out and see how the units are working, what their difficulties are, what their deficiencies are, and see that those difficulties and deficiencies are corrected. These are my suggestions for improvement if the public sector. I am happy to see thai ordnance factories are being expanded. I have seen the workers there. Their production has gone up xrom 36000 to 72000 within the course of these three or four years. There is discipline. There is hard work. That is why J say, Madam, we are committed to providing more resources from wherever they are found, for public sector and improving i^ and making it a vibrant and healthy public sector ia developing our country.

As regards allocations, as regards plan allocations, for public sector this year the public sector is given Rs. 39000 crores. It has been increased by about 22 pe $_{\rm r}$  cent. That is why I say our Government is committed to public sector. I am sum the honourable Members who have some doubts will appreciate that this Government i $_{\rm s}$  committed to public sector and is giving all help to the public sector.

My next point is there is a demand from our friends of the oppositio\* that resources given to the States **arc** not adequate or that there is som\* kind of injustice done to them. *Tta* 

this purpose I woud like to place some facts and figures for their kind consideration. Madam, with regard assistance to the State Plans, in the Budget Estimates for 1986-87, it was Rs. 7,378 crores and, in 1987-88, it has gone up to Rs. 8,754 crores. As regaids the Plans which are to oe given some budgetary support, in the year 1986-87, it was 35 per cent of the total, to the States, and the budgetary support in 1987-88 is 3 7 per cent which means an increase of two per cent. In the year 1986-87, the budgetary support was to the tune of Rs. 20,673 crores and, in 1987-88, it is Rs. 23,250 crores which means an increase of Rs. 2,577 crores in one year. That means that the increase is more than 12.5 per cent. Out of this, the non-Plan grants in the year 1986-87 amounted to Rs. 1.790 crores and, in the year 1987-88, it is Rs. 1,876 crores which means an addition of about Rs. crores. with regard to the grants for the Centrally sponsored schemes, in 1986-87, it was Rs. 3,035 crores and, in the year 1987-88, it i<sub>s</sub> Rs. 3,517 crores, which means that is the rise is of the order Rs. 500 crores. Then, Central assistance for States and Union territories' plans amounted to Rs. 2,704 crores in 1986-87 and, i<sub>n</sub> th<sub>e</sub> year 1987-88, Rs. 3,333 crores. Then the total amount given by way of non-Plan grants and grants for the Centrally sponsored Plans was Rs. 7,579 crores in 1986-87 and, in the year 1987-88, it is Rs. 8,726 crores which mean<sub>s</sub> an increase of Rs. 1,197 crores, that is, an increase of 16 per cent. You may say that it is because of inflation and all that. Elven if you give eight percent for that even then, in real terms, the allocation is more by eight per I think that this i<sub>s</sub> cent what could have been given by the Central Government and they have given But on one point I would like to that plead with the Finance Minister and it is about small savings. Till 1.4.86, 66 per cent of the small savings were given to the States by way of loans. But, from 1.4.86, you have changed the scheme to some extent

The Finance

cttid it is like that. Forty per cent of the small saving are to be deposited in the Central Government's special deposit schemes and the reason given is that it is fo<sub>r</sub> giving a better return to the employees by way of interest. If you want to give more to the employees—we all demaad that—I do not think that it was necessary for you to stipulate than 40 per cent of the small savings should be in the Centre's special deposit because the deposits under these schemes you are not giving to the States and you are not gwmg the States their share. That is why I say that instead of doing this, you can say that they can put in the sus. or seven National Savings Certificates on which 12 per cent interest is given and they will get 12 per cent. But, by not doing this, you are only denying the States their due share. I would, therefore, earnestly request the Government to reconsider this and the scheme as it was before 1.4.86 should be given effect to, that is, whatever is collected by way of small savings, 66 per cent of that should be given to the States. I will go even further and say-because I am a Memoer of the Rajya Sabha, I must see to the interests of the States-that I am convinced that so far as small savings are concerned, even 100 per cent of the collections can be given to the Stste<sub>s</sub> so that they can find their own resources. As regards the other allocation given, I think it is quite adequate and just. But this part you have to look into so that thia imbalance can be removed.

Bill, 1987

Madam, as regards the tax evaders and others, the policy of this Government is clear-cut. This Government Is committed to root out corruption, to root out illegal evasion of tax. Madam, our Prime Minister has committed to the people through our manifesto that we will take harsh action against these tax evaders and we lhall make all efforts to bring out the black money and we shall not tolerate these activities of the big business or small, whosoever they be. This waa

[Shri Jagesh Desai]

•u<sub>r</sub> commitment, and these were the instructions of our Prime Minister. This is our accepted policy. And in pursuance of that the ex-Finance Minister took several actions and did a rery commendable work. this Was in pursuance of the policy of the Government This was in tune with the thinking of the Prime Minister. And that policy is clear-cut. If I were the Minister I would do the same thing what Mr. V. P. Singh has done. If somebody else is there he would do the same thing, because this is the policy of the Government. And that policy is continuing. Still we are seeing daily reports in the Press that big houses are being raided. Madam, I will give the figures about raids, etc., a little later. What I would like to emphasize is that this is the policy of our party. We want to root out corruption. And we also fight for that. There cannot be two opinions about that. That is why, Madam, I take this opportunity to ask the hon. Members on the Opposition that let us work as one for rooting out corruption, to bring out the black money, and let u<sub>s</sub> fight together. It is no use levelling charges against anybody without foundation. That should This is a time when some forces are engaged in destabilising the country. There

are forces to weaken our country and they just want to see that this kind of situation arises in this country. We should not fall a prey to that kind of situation. Madam, that is why we are ell one in this, we are all one to fight corruption. We want to see that black money, wherever it may be^—it may be in India or it may be in foreign countries—is brought back. A3 regards, the amnesty scheme about FERA, Madam, I would request the hon. Minister—if it successful or not I will not be able to judge it— that if you feel that really not much has been done then we have to find out some ways and means through which we can bring the foreign exchange that is lying in foreign co-

services of the country. And I would like to go a step further and say that these economic offenders, according to me, ar<sub>e</sub> not less than murderers, and so whatever heavier punishment can be given must be given to them so that all will behave properly so that it is made available to the Government, because after all thes<sub>e</sub> resources collected are going to be utilized for the betterment of the common man of this country. For that purpose we all should fight as one man. Thi<sub>s</sub> is my request to the hon. Member in the Opposition.

Madam, as regards sick industries, why do these industries become sick? What are the reasons and what actions can we propose? Madam, one of the reasons for this sickness one of the reasons—is that the financial institutions are allowed to appoint Directors to these industries where they contribute by way of share equity or they are given loans. They 3 P.M. are given powers to appoint the Directors. In some cases, we have found that they can appoint 3 or 4 or even 5 Directors. But they have failed to appoint even one Director. I would urge upon the Government that if they want that these industries should not go sick, then whatever rights have been given to them by the loan agreement with the company must be enjoyed and they must appoint full quota of Directors. The Directors should be such as know the technical details, costing and business management. If all such Directors are appointed on the Board of Managament, I do not think the private Management will be able to challenge. It is not being done. That is why our industries are sick. First of all, I would request the Govern, ment to see that whatever quote or right is there for the appointment of Directors in the companies where you are giving equity or loans, then you must fulfil that quota completely. If this is done, then I am sure that the siphoning off of funds to industries where they have got higher returns will stop. You will be able to check

that. Therefore, my suggestion to the Government is to see to it and to instruct all the persons concerned to see that they appoint the full quota of Directors. I am surprised to find that out of 4000 crores of rupees of advances are locked up in the sick industries. Out of this amount, more than Rs. 3000 crores are locked up in the big industries. Some of them are MRTP companies also. At least we can do this much that when any money is locked up in one of the MRTP companies, then the recovery should be done from any one of the industries belonging to the same group. The MRTP companies have also become sick and the people's money is locked there.

THE VICE-CHAIRMAN (SHRI-MATI KANAK MUKHERJEE): You have already taken half an hour. If you don't conclude, the other Members )i your party will not get a chance to speak.

SHRI JAGESH DESAI: Madam, I will touch some of the points. In cases where the total investment of the financial institutions exceeds or in more than 50 or 60 per cent, then you should decide that the audit of those companies will be done by the Comptroller and Auditor General of India and their report should be placed before the Parliament and we should have a right to discuss it after it has been placed on the Table of the House. Eighty per cent of the people's money is invested there. That is why the people have a right to discuss the accounts. All the accounts should be audited by the Comptroller and Auditor General of India as is being done in the case of public sector undertakings. If this is done, things will improve.

Regarding Income-Tax, I want to make a few points. I take my figures from the Annual Report of the Ministry of Finance. "During the financial year 1986-87, 12 groups of large industrial houses are being overseen by the Department in addition to the cases of multi-national companies and 4 foreign companies.

The groups overseen by the directorate are Birla, Bajaj, Chowgulale, Chidambaram, ITC, Modi, Mafatlal, Mahindra and Mahindra, Reliance' Sarabhai, Sriram and Thapar." In 1984-85, this Directorate had overseen the cases of 238 companies.

Additions were made to the tune of Rs. 212 crores. It means, on an average it comes to Rs. 1 crore. And the tax collected was Rs. 120-crores. In 1985-86, 205 such companies were overseen. Additions, that means, concealed income found was to the extent of Rs. 222 crores and the tax collected was Rs. 124 crores. If it can happen, if such a big amount has been concealed by only these companies, what would be the position in the case of others? That is why request the hon. Minister that you give Department more hands. Why do this j'cu oversee only these 220 companies, why not all those companies whose equity is more than Rs. 5 crores? They should not only be overseen, but must be seen into details. There may be something more. If by overseeing they have found this much in the case of these companies, what would have been found by overseeing the other companies also? That is why this disturbing trend is there. Our corporate tax is not increasing as it has been done in the case of direct taxes. Direct tax has increased by about Rs. 1,000 crores. But the corporate tax has increased only marginal. feel that if this Department is strengthened, then I am sure your revenue will g° up by not less than Rs. 2,000 crores if all those companies having more than Rs. 5 ctores cf equity are overseen and gone That is why I welcome your into in detail. scheme that you want to accept the returns and you want to have a thorough scrutiny on some returns. And those companies whose equity is more than Rs. 5 crores should all be scrutinised properly so that we can get our dues.

Another point I want' to mention is about arrears. The number of income-

[Shri Jagesh Desai]

the Finance

331

tax assessees for demands of more than Rs. 10 lakhs is 2,232 as on 31-3-1986. And the amount of arrears Is Rs. 1,374 crores. And out of that, the number of those who have to pay over one crore of rupees is 241, and an amount of Rs. 819.60 crores is to be collected from them. Another disturbing trend is that as on 31-3-1985 the arrears demand was for Rs. 277 crores. On 31-3-1986. the arrears demand was for Rs. 513 crores. That means, we have not been able to do much. That is why we have to take earnest steps to see that we collect our dues from these people. These are all b. g sharks. You must start charging heavy interest to them. Then only they will come to their senses. Otherwise, they will only go to the courts and they will get stay orders. In case the Department wins the case, from the date it becomes an arrear, 84 per cent interest should be charged. Before going in for an appeal they will give it. Otherwise, they will have to pay 24 per cent of interest If this is done, this kind of thing can be avoided.

Madam, now I would like to refer to the amendments which have been proposed by the Finance Bill. I fully welcome the proposals which our Finance Minister and Prime Minister has brought, specially about 194E, I am very happy. Otherwise, Madam, small scale industries would have been put to a hardship. I had discussions with the hon. Finance Minister about this and I had held that there should be some kind of relaxation. But I am happy that the whole section has been abolished. Though you have done it, I still feel that we have to some extent reconsider it. My suggestion is like this: Let the Government examine it. Instead of 5 Per cent, it should be 1 ner cent on the sales made to the public sector undertakings. To that extent, they will have to pay tax. When you come next, this proposal can be verified. But this was so harash that you had

no option but to abolish it. But wt can rationalise it.

Secondly, regarding 30 per cent tax on notax companies, it is a good amendment. At least the losses have to be allowed. That should be the principle and according to the principles of taxation that is a good step you have taken. One thing more I would like to say about direct taxation. I do not want to discuss much. But regarding the exemption limit I want to say one thing.

Our Prime Minister was replying to the debate in the other House. I was listening to it. His argument is quite logical. When the average income of a househould is Rs. 1500, the exemption limit this is twelve times. That is a very logical argument. And he said that as regards employees the standard deduction is of Rs. 10,000. But one thing is missing in that and and I would like the Government to consider that thing, may be now or may be later. Employees are only one seel ion of the assessees. I would urge upon the Minister that those who work with their personal labour, businessmen, professionals, they are not getting the benefit of standard deduction because they are not on salary basis. I would suggest that you can have a limit, say that those who are having not more than Rs. 30.000 they only will be given this benefit because others can afford it. I want to take the side of the small assessees having Rs. 30.000 annual income and if the income is from business or profession, they should be given 20 per cent deduction of business income; say my jnrnme is Rs 30 000 income and out of that Rs 20.000 is from business. So, 20 per cev-t of that 4.000. This much should be means Rs. granted to me hv way of deduction. Tf this is done one of those types of assessees who are not covered at the present moment, will be because it is also necessary that covered small assessees should not be put to much loss. And that is why I suggest that in case of business or profession if the total income is not more than Rs. 30,000 then the

earned income relief of 20 per cent of the business or professional income should be given by way of deduction. If this is done, those who are not getting this benefit and those who are in the lower income group they will also get this benefit.

As i-egards the other amendments I would only like to say one thing and that is thaj; tax laws should be such where there is no room for avoidance of taxes. As one judgement has Put it, avoidance of taxes is nothing but evasion of taxes and that is what the Supreme Court has said. And that is why when you have reduced the rate, we have to see how we can plug the loopholes and I am sure that you are coming soon with the Direct Taxes Amendment Bill. You should take care to see that there is no avoidance of taxes. I will give you one example. There is one family in Ahmeda-bad about two thousand trusts which has constituted in the names of his family members and after all the names were they have given prefixes like A, exhausted, B, C etc. This is how they want to divide the income and that is why we have to plug all the loopholes. Similarly, there is a demand by some that gift taxes should be abolished. I would urge upon the Minister that we should not abolish the Gift Tax at all because this is also a device of dividing your income and wealth. But if you want to abolish the gift tax then we have to see that no one gets the benefit of d'vidinsr wealth and income by this method. And that is why in such cases the income of those assessees should be taxed in the hands of the person who has given the gift. If this js done, then this kind of looohole will be plugged and it will curb the tendency to partition the wealth and income like that. If this is done, I have a feeling that you may get more revenue because by this method, by this kind of a device, the restriction on dividing vour income and wealth will ho removed But if you f«»el that it has to be abolished. T was eiven an assurance by the Minister earlier that it will not be done because Estate

Duty Act has been abolished, in that case I would request the hon. Minister to see that the Estate Duty Act is again revived instead of abolition of <sup>1</sup>. ,, x'ax, and I continue to hold the sam<sub>e</sub> views that eastate Duty should be revived. With these words I support this amending Bill.

I want to say one or two points on Defence, and shall take a few minutes only. As regards our Defence allocations, they are about Rs. 12,000

i odd crores. On Research and Development, in 1961-62, only Rs. 3 crore were spent and in 1987-88 Budget, we have an allocation of Rs. 656 crore.

i [The Vice-Chairman, (Shri H. Hanumanthappa)
in the Chair]

Thanks to late V. K. Krishna Me-non. It was he who started Defence laboratories in the country and we have now a solid foundation of Defence industry in our country. I was vei-" hanpy to read in the newspapers that Cabinet has decided that the statue of late V. K. Krishna Menon will be installed just near the Sena Bhavan. I congratulate the Government for this decision. This is the time when we should remember late V. K. Krishna Menon who had made solid foundations of our Defence industry in this country and this is true tribute to such a great man. I will be happy if our Prime Minister himself will come and unveil the statue of late V. K. Krishna Menon and I am sure this House will also affr^e. I I know some of them may not be ! cause he wanted to build the nubile sector. I know. I was there; I have seen those times.

With these words. T sunnnrt the B'll and consratu<sup>1</sup>ate the Pr'm° Mhv 5ct<"- for takinn this eood decision. Tharik you.

SHRI G SWAMY SWAMINATHAN Tamil Nadii"! : sir the preveous speaker. Shri Jaffe<jh D^ai. w« so absorbed in his speech most prohably

[Shri G. Swaminathan]

he did not take note that you have occupied the Chair and he has been addressing you as Madam Chairman. We have all been enjoying his very good speech. He spoke for almost 50 minutes and expressed his views and so we also crave your indulgence that the Members of the Opposit'on may also be given a considerable time so that we may meet the several points he has brought about; otherwise, we may not be able to do justice to the task of meeting t'ne points raised by the previous speaker.

He raised many points and in between he also mentioned several times that if he were to be the M'nister, he will be doing this or that. I am told that Shri Jagesh Desai was the Finance Minister of Maharas'h\*ra and naturally with all the capability of an ex-Finance Minister of a State, he also spoke here. We would be happy if one day he becomes a Minister with Finance or any other portfolio so that he may be able to produce the results.

The main points that were discussed this morning by the Opposition Member from the Marxist Party Mr. Baby, and also our illustrious Member, Mr. Jagesh Desai, on the Finance B'll were generally on the Budget, and most of the time was spent on Budget and on'y the last part of the speech was devoted to Finance Bill. So. I think, I can also follow their able foo<sup>f</sup>steps and say a few words on the Budget and then follow it uv with observations on the Finance Bill. The other day, when the hon. Prime Min'ster who is also the Finance Minister was speaking in the Lok Sabha, he said that the Finance Bm cannot he separated from the Budget. This is because the philosophy and the po'Hcies underlying the Bud get are reflected in the Finance BH1 Thorefore, unless we touch upon the Budset. we will not be able to express cur views on the Finance Bill. As • said, I will first say a few words or

the Budget and the<sub>n</sub> express my views on the Finance Bill

The first and the most important point I would like to reier to is aea-cit financing and inflation. Previously, when I had an opportunity speak here, when a paper was being laid on the Table of fne House by the then Finance Minister, Snri V. P. Singh, I said that it was not advisable for the Government to have such a huge deficit because it may lead to inflation. At that time, it was said by the then Finance Minister and it was informed subsequently fne Budget discussion by no less a person than Shri L. K. Jha-that is not advisable to equate deficit with inflation, as if deficit has nothing to do with inflation. Here, I would like to bring to the notice of the Government that members of the Opposition and the general public are very muc'h exercised over this huge deficit of over Rs 8,000 crores last year and over Rs. 5,000 crores in this Budget. I think, this deficit may escalate to more than Rs. 10,000 crores by the time the year is Nobody needs any Financial acumen to say that the main reason for inflation is the increasing rtestort to deficit financing by the Government. Otherwise, what is the reason that the value of the rupee is going down? Compared to 1961 when the value was one rupee, I now it is 14.5 paise. Why is it so? There should be some reason for it. Why has the purchasing power of the people gone so bad? This is mainly because of this fiscal and monetary policies followed by the Government of India. The State Governments cannot be accused because they do not have any hand in the policy-making. This is because of the way in which the Budgets are prepared, the way in which Plan funds ar\*» allo, "at-ed and the way in which dteflei\* financing is being restorted to all these years.

Sir. T wou<sup>1</sup>d also like to mentions here that it is not as if the deficit is

only Rs. 5,000 crores odd. I would like to refer here to the observations of the Committee to review toe working of the system, monetary the Cha-kravarty Committee. They have observed;

"the budgetary deficit as delined at present does not reveal the full extent of the Governments reliance on Reserve Bank credit. Th-s results mainly from the exclusion of Reserve Bank's holdings of dated securities from the present concept of the Centre's budgetary deficit. The Committee had recommended that the budgetary deficit should include the entire RBI credit to the Government."

This means, the deficit is not the one which is projected but it s'hou'd be much more as per the observations of the Chakravarty Committee. Therefore, it is very necessary that the Government should be very careful about deficit financing. 1 would also like to bring to the notice of the Government some of the observations made by eminent economists. For example, one senior professor of the Delhi School of Economics savs.

"Econonists have pointed out— L. K. Jha for instance—that the relationship betwewen deficit and inflation is not a direct one. But we must not start belittling the role of deficits in inflation altogether. The fact that you cannot, from the level of deficits, immediately use a formula and say that fn's is going to be the level of inflation does not mean that there is no connection between the two."

Another professor of the Jawaharlal Nehru University says;

"A large uncovered deficit is likely to have two consequences—it may have inflationary effects on the economy and also affect the trad? deficit."

I would also like to point out here what the former Union Finance Minister, Shri Subramaniam. has

said. Immediately after the Budget was presented, he said:

Bill. 1987

"Though he did not sound so, Subramaniam was easily the most hardhitting among the four on dencit nnancing and defence spending. He was not obviously .mp rtssed with the arguments of I'm ance Ministers that in spite of iarg deficits during the last few years the price factor has not gone out ot control. There must be a last straw on the camel's back, he sa.d."

Thxp level of deficit adding up to Rs 15000 crores for 1986-87 and 1987-88 i.annot be sustained continuously unless the efficiency of the economy improves and gets reflected in increased productivity. This is what he said at Madras. Ultimately, we have to be very clear that the deficit financing will produce inflation and inflation will trigger on the cost of 1'ving and ultimately the people in Liriia may have to suffer.

On the argument that the wholesale price index is only 8.4 per cent aid what the opposition Members have said that it will go to two digits iima.ion, 1 may say toat the infiaio fiafy rate in the advanced countries and in developing countries has to be looked into in a different manner. In an advanced country where the per capita income is so high, where a person is earning something like Rs, 1 lakh and the wholesale price index goes up by 8 per cent, he may lose only Rs. 8000, but for an ordinary or middle man whose earning in a developing country is haraly Rs. 1000 per month, the deficit of about Rs. 80 to 100 per month will be quite a big amount for him. So, the wholesale price in an underdeveloped country has to be monitored very carefully. Inflation may be high in some countries. As compared to those countries, inflationary rate in India may not be so high, but it cannot be taken as a reason that India can afford to have an inflationary economy, and the wholesale

[Shri G. Swammathan]

price index retained at a level of o.o per cent may be all good for indian economy. I am not able to understand that dencit mnancing will wagger up our Pian efforts and will siso improve the efficiency of the economy. That may be up to a certain limit, but when the liquidity gets increased, it may have a great effect at one point or the other. I know, during Janata rule over a period of years there was deficit financing and when it all came down to the Charan Singh's period, the whole thing started boomranging. So, I only warn the Government that such a situation should not be allowed to come by taking recourse to arguments that deficit financing will have nothing to do with inflation. The next point is that there are three-four areas where the Government has not done much and which need to be looked into carefully. One is the huge area of defence spending. Another is subsidies and Government expenditure and interest payments. On all these four areas we have been talking much. Shri Subramaniam bas already said regarding defence spending. He has warned that it is not as if defence spending is something like a sacred cow and on which nobody need talk anything about it because even on defence spending much prudence can be exercised, and much spending can be cut down. Subramaniam was critical of the tendency to treat defence spending as sacred cow about which no question should be asked. Nobody questions the priority accorded to the defence of the country, he said, but we have a right to look into the cost effectiveness of defence enoughing Recalling the study of Pohart McNamara when he was the TTS Semestary of Defence he said McNomara could continuously cut cost without in any way affert. ing the defence canabilities of the TIS I would like to recommend this particular paragraph to the observation of the Prime Minister and we have to see that some relationship

is there between the budget and uerence spending. The time has come that we have to look to the ioreign policy. It should be such that we may not be forced to have more and more defence spendings. I could see US arming Pakistan more and more. A time will come when India will have to spend quite a lot on defence spending. If this is going to escalate over a period of years, India may have to spend at least 50 per cent of the whole revenue on defence alone. Even now what is happening is that we are spending Rs. 7000 crores more than our revenue. So, our foreign policy should be carefully monitored to see that our defence spending is not to that extent that India will not be able to afford and also see that we monitor our expenditure on defence spending without lowering our capacities, that we also lower our expenses on this item. Regarding subsidies, much has been said but nothing has been done over a period of time. Over a period of three to four years on food subsidy we have to spend nearly Rs. 1750 crores or whatever it is. FCI food stocks are increasing. Suppose we are going to have a bumper year, then the stocks will go on increasing. My own feeling is that this policy of food stocks and the accumulation of food stocks has come to us over a period of ten or tifteen years when India was in an unhappy situation of scarcity, when we wanted food to be monitored properly so that it could be distributed at a particular time of distress. Ultimately what is now happening in India is we have enough of food supplies every where and I don't think the same kind of policy should be continued over a period of years, when we are now groaning under surpluses and we have to spend a lot of money on procurement of paddy, rice and foodgrains. So would request the Government to think of relaxing this policy. It should have an open policy regarding food supplies. Wherever the food grains may be, the stocks will not

vanish ultimately. If we closely monitor it . and stockists, at the level of merchants wnatever stocks are there in India have to be in India; it cannot go out of India. It may be, insiea, of being in FCI goaowns, will be witn the merchants, it may be with the stockists it may be with the growers, it may be with the consumers. Ultimately the whole s<sup>+</sup>ock is being unnecessarily carried over at one or several places, with lot It can be allowed to be distributed of losses over a period of time with a lot of people all over the country. Then those people nvre careful about all these foodgrains a. d nothing will happen. Ultimately we need a certain small portion of he foodgrains for our country's n^»ds and the people's needs. we have to very carefully look into this policy. There is no point going 'n with this because in food subsidies we are losing a lot of money and we are doing nothing about it. We are talking much about it, and not doing anything about it.

The iinance

About Government expenditure, much has been said about it. Last year during the discussion on the long-term Fiscal Policy of the previous Finance Minister also, it was discussed. Government expendit-ire is growing. It is not as if people are talking first time. Various about it the for Commissions have tal'fd about Various Administrative Reform Commissions, including Hanu. manthaiya Commission, have reported on Government spending and we have been talking about it over a period of years. Still Government is spending more and increasing its spending. According Parkinson's Law, whenever somebody is going to be put in a particular place, naturally he has to go on spending to see that he should have at least two clerks, three clerks, another manager and a whole block of officers. you have one man, you have a big family of people all around in the Government dep-He wants to sustain himself; he wants to be powerful. The

more the money he gets allocated, Uie more powenui he becomes. More the numoer 01 officers he has under mm, the more powerful he is in office hierarchy. Ultimately it goes contrary to Goveinment expectations. Every officer i3 creating his own block of officers, hij own expenditure and in the next allotment he should need more allotment, otherwise he is not in favour of Government. If Jast year I had about 10 lakh of rupees from the Government, this year at least I should have 15 lakh irom the Government; otherwise my pull with the Government, my Dull with Secretary, my pull with the other man is not so much. At least to compete with the other people and to show that he is a greater man, at least to compete and show that he has got a better pull with other people, he should get better allotment for his department. That kind of situation is escalating. There is no point in talking about the policy and philosophy. only way to cut down cost, as per Parkinson's Law, is you cut the money that you give him. Suppose you get Rs. 36,000 crores, if you spend within Rs. 36,000, then you have a certain money and within that money only you can allocate to the department. You tell them, vou can spend only that much money. "I will not give more money". When you give them more money and ask them, "how to reduce it?", nobody will be able to show how to reduce it. They will all be calculating and showing some reduction and after two or three months you will fnd the old cost going up to the ^ame level as it had been before. If you a ocate an amount and say, "you have to live witty", this budget", that is the only way of cutting d^wn rcFt, whether H is in industry e- in Government or any o'her management. Once you give the money and beo-'n talk'ng and arguing about it, nobodv will ]jke to sav. "I "an cut the cost here". He can rut amount an^ a verv small ultimately the whole amount will escalate three months later. When you begin

Bill. iy«7

#### LSliri G. SwaminathanJ

343 '

monitoring the whole situation, you find again the cost ha<sub>s</sub> gon<sub>e</sub> up. It will be go-ng up i^Ke mat. There ^ no point in talking about it I leel that the Government has to see that something or the other is being done

Again, the interest payment iitua. tion is becoming very alarming. As somebody said, Government is going trito a debt trap. I do not want to call it that. I do not want to alarm the Government. The Governm nt says they are in a very fine economic position. They are very happy about it. If the Government is happy, I am also happy about it. But the only point that I would like to say is, we cannot be going on borrowing and spending because ultimately what is happening is, nearly 20 per cent of our revenues are going for these repayments and going towards interest. And how far will we be able to borrow and hew far will we be able to pa<sub>v</sub> interest? So, the more you borrow from people by any kind of savings method that you can adumbrate, wha'ever it may be, whether internal borrowing or outside borrowing, you are going to be in trouble. By borrowing more and more you will not be able to finance more and more of the Plan. Ultimately what is going to happen is, you do not have much money in your hand. Even the Government of India finances are not elastic. They are elastic compared to the State Government finances. The State finance? are not elastic. But ultimately the finance? of the Government of India also are not so elastic as to be capable of having any kind of +axes and any kin^ of amount bein<? got from the Dubiic. Tt is not nossible. So. T would ?a,, th^t uUimatplv it is very necessary for the Government also to be very carpful regarding loans, both internal an^ outside th= country, so that thev may not get into more and more pro-blem<3 because, over a period of years

I find that the percentage of repayment and interest to parties is esca lating and it has got an upward trend.

Regarding a point that has been said by Mr. Jagesh Desai, this was raised in the Lok Sabha also and I may say a few words on that point-He said that States have been feeling

that not much of money is being givea to the States and States are at the mercy of the Centre. That has been an argument that has been put forth, during the last many years both in the State Legislatures, the Lok Sabha and the Rajva Sabha. Ultimately, 1 think, the Prime Minister even said in the Lok Sabha, when one Opposition Member spoke in the Lok Sabba, "I thought this question will be taken up by Rajya Sabha. Why are you taking it up in the Lok Sabha? You are elected to the Lok Sabha but they are there 10 safeguard the interests of the States". As has been expected by the Prime Minister, I may also like to say a few points on this. Our honourable friend, Mr. Jagesh Desai, said that over a period of years the Government of India has been giving money and it has been giving more and more money to the States. The Government of India is getting more and more money during he budget. Every year the budget of the Government of India is going UD. Naturally, the allotment of the Government of

India also is going up because "he pool is there from which we share the resources and you levy duties like income tax, etc. So, the more you get the more you have to give and, naturally, the States will get more. But That does not mean that the States do not have any grievances. The m?in problem is, the States have to look after the interests of the people in the States. They do not have enough liquid finances and there is no stability in their finances. Many of the Stages are going every year, a» you will find, in deficit and they have to borrow money from the Reserve Bank. So, ultimately we have to give away

somewhere near Rs. 1628 crores towards loan disbursements for their withdrawals from the Reserve Bank. So, unless the federal finances are put an a sound footing where the States need not go with a begging bowl to tne Centre, where the States will be able to manage their own affairs, the States also will not become responsible in their financial affairs. When they feel that they need not tax the people, when they can indefinitely go on with deficit, and when the<sub>v</sub> go in deficit they will go to the Reserve Bank and draw, and ultimately what you will do is - you will somehow or other wipe away the whole thing and give moratorium for them to Pay off. It has been happening over a period of years. Ultimately the State Governments will not have any responsibility over their finances. •So, it is high time the States-Centre relationship is put on prope<sub>r</sub> footing.

Our honourable friend, Shri Jagesh Desai. has been saying that under Plan funds you have been giving so much to the States — as if it is the mo ley of the Central Government. The money of the Central Government is coming from the States and it is money belonging to the States and the Centre. Ultimately grants-in-aid are given by the Government of India to the various State Government;; under article 282. Article 282 is a miscellaneous provision. It is not a provision intended  $fo_r$ the Central Government to give huge grants. It is only a grant for floods, it is a grant for drought, it is a grant; \*°r small things. But, ultimately, over a period of time what has happened is, the Planning Commission has taken upon itself the policy of disbursement between the States and the Centre from the Finance Commission. Now the allotment of the Finance Commission is only 20 or 26 per cent and it is not more than 30 per cent. The allotment by the Centre goes somewhere near 70 ner cent under article 282. Article 282 was not originally intended for this and it is not necessary for the Government of India to give

much for disbursement under Plan funds because where you are giving under Plan funds, most of the subjects are owned by the States and they come under their List. They have to look forward to you for money because you have got the purse with you and we have to come to you for everything. And when you like it you give and when you do not like you will not give. There is n° permanent policy. So, I -would say, like the Australian Constitutional provision, you may have a permanent Finance Commission which will devolve money to both the States and the Centre. The Planning Commission can think of the overall resources of the country. But the disbursement \ between the States and the Centre 1 can be taken care of by the Finance Commission which can do it in a more scientific manner. That will be the best solution that one can make

Bill, 1987

I also remember, Sir, the Australian Grants Commission regarding loans. Regarding loans also. I think. Sir. it would be advisable. like the Australian Grants Commission, to have a permanent! Loan Commission which will be able to disburse loans to the States.

When the Government of India is going in for deficit financing, then, naturally you will not be able -jo advise the State Governments that they would have to be careful about thoir money When you go on deficit financing, they go on borrowing. The Reserve Bank is not your bank only: it is the state bank, it is a Both government bank.  $th_e$ Governments and the Central Government have got authority, and they can draw from it. Ultimately, Sir, when you are in deficit, you print 'notes. Naturally, when you are not living within your  $ow_n$  overall means, when you advise the State Governments, if they do not talk to you. They will ultimately, behind your back, think, "You are not living within your means you are also borrowing by way of deficit financing. So also I am borrowing.

[Shri G. Swaminathan]

Because I cannot print notes, I will borrow from the Reserve Bank'. That is ultimately what is happening. So, Sir, to put it in a nutshell, you will not be able to bring about financial discipline in the States if you do not have the overall control on your own finances.

I do not want to dwell more on the policies except two, three of them. I will finish my speech in five minutes' time on the Finance Rill

There  $i_s$  a diversion as far as I could see, Sir, between the long-term fiscal policy and this Budget. One point that I may like to say is that in the long-term fiscal policy,  $t_h$  taxation should be the same for com-ranies, corporations and also  $f_0$ r individuals. By having this new section, saving tax on 30 per cent on the profits, what the Government has done is, it has increased  $t_h$  taxation on companies. I think it has deviated from the long-term fiscal policy which has been given by the previous Finance Minister and naturally as accepted, as approved by the Prime Minister.

Sir, regarding the direct taxation, much has been said. The Prime Minister has also spoken in the Lok Sabha. It has been also put forth by hon. Members that this Rs. 18,000 slab is very inadequate. The hon. Prime Minister has said that it is up to Rs. 34,000 with all the standard deductions etc. that you are able to have R». 18,000 plus Rs. 10,000 plus Rs. 6,000 in investments. So, he said, k would be Rs. 34,000 and that ultimately it would be 12 times the Per-capita income of the people of Ind'a. It is a strange argument. It is the Prime Minister who said that in the Lok Sabha. I think, Mr. Jagesh De-eai also said. According to his calculation. I find the per capita income is Rs. 2,833, and the Prime Minister feels that it is enough for the people to hare the slab of Rs. 18,000 going

upto 34,000, whatever it is, with all that a Bill is coming, Sir. I have got the Bill. I saw it in the papers. The salary of the Governors is being increased to Rs. 11,000 per month. You can imagine about it. Recently we have passed a Bill in which the salaries of the Supreme Court Judges, the High Court Judges have been increased to Rs. 11,000. I do not grudge the payment to the Judges. I do not grudge the payment to the Governors. Suppose the hon. Prime Minister feels that 12 times the percapita income is sufficient for a middle-class man, he should a'so feel the same for the Governors, for the Supreme Court Judges. Why should he give to the Judges 50 times the per-capita income of the comman man? Why are you bringing another Bill to give Rs. 11,000 to the Governors. My personal feeling is what du'ies they are discharging are still dubious because what a Governor is doing and what he is supposed to do and what he is not supposed to do, nobody knows. I am not going into those points. But ultimately the argument should be the same for everybody. To my mind, Sir, this argument is not very convincing. I would only say, when the value of the rupee has gone down from Re. 1 to 15 nave paise, seven times, what income-tax you have been yaying in 1961, you give allowance to the cost of consumer p'rice index and give a value for it as you give value for labourers and others to raise the 12 D.A. Something like that, you can give. And accordingly, if you find comparged to 1961 in 1986 the TT slab may come to Rs. 60 000. According to my own calculations, if you give allowances to the cost of living index, you have to have the exception, limit to Rs. 60,000. If you do not do so, you are not doing just'ee. Next year it will be a 12 per cent inflation and the exception limit mi" increase only by Rs. 2,000. The peoDle will be going under by Rs. 2,000. Sir. middle class people are th« backbone of the country and you can-not play with They «r« th«

■Wrost sufferers because they cannot make black money. Black money is being made by corruption by Officers. Black money is being made by all industrialists and all business people. It is only the poor professional people who are not able to make black money. It is the professional people particularly in the private sector who are not able to become corrupt. What can they do? It is only the private sector people who are being differentiated against. When a public sector man is retrenched, the company is allowed.upto Rs. 50,000 as expenditure. In a private sector when somebody is retrenched, his company will not be entitled for anything. So, ultimately these people are the worst sufferers. I would say a few points about house building and with that I will close m<sub>v</sub> speech. In the case of house-building justice has not been done. As Shri L. K. Jha has said ,a lot of incentives have to be given for house building. Capital return upto Rs. 10,000 on house-building has been accepted, but it is only for construction of the houses. Suppose somebody wants to rennovate and add another floor in his house in order that more people can live in it, this capital return on this expenditure is not being allowed. Previously when a middle class person got a loan of say Rs. 1.5 lakhs or Rs. 2.5 lakhs from the LIC, they used to give it at the rate of 12 per cent inte'rest. So, he could repay interest upto Rs. 18,000 per year. He could show in his Tax return it by way of interest. That means Rs. 1,500 per month is allowed as expenditure. But from last year national income of the house has been taken and it need not be added to the income-tax. The national income Df a house of a friend of mine is Rs. 5,000 per annum. That means Rs. 500 is not taken as income-tax return, but his tax bracket is only 20 ser cent. That means he has been De-tented by Rs. 1400 only. But he has rot nearly one lakh rupees from the UC and has got to pay Rs. 12,000 nterest. That is not being treated as leduction in income-tax. So, ultima-«ly the middle class people are the

worst sufferers. I hope the hon. FriKM Minister will look into the matte\*.

In the National Saving Schemes also there seems to be an anomaly. It is said you can invest upto Rs. 20,000 and 50 per cent of it will be taken for tax deductions, but ultimately they have not said for how many years I have to keep Rs. 20,000. Under the NSC policy you have to keep the amount for six years. After six years when can withdraw thic money I don't know whether you will give the same advantage to national savings schemes or again I will have to pay income tax on withdrawal. That has not been clarified. I would request you to clarify this point.

The former hon. Finance Minister, said he will give unlimited deduction under 80c and upper limit will not be confined to Rs. 40,000. That is there under the original policy. But what you have said now is that 80c is only upto Rs. 40,000 plus Rs. 20,000 for maximum saving. I would request you to consider.

There are many more points, but for wan,, of time I have to confine only upto these points.

SHRI G. SWAMY NATK (Andhra Pradesh); I rise to support the Finance Bill. I sincerely and wholeheartedly congratulate ou'r Prime Minister for presenting his maiden Finance Bill for the year 1987-88 in which measures for ou'r principal objectives for elimination of poverty and building of a strong, modern, self-reliant and independent economy are taken up. For balanced growth through mixed economy, the Bill provides an ample scope fo'r further growth of the public sector as well as the private sector by means of simplifications of the tax structure, special provisions and modifications of various Income-tax Acts, introduction of new Education Policy, Navodaya Vidyalaya, Housing Development schemes, and various other welfare schemes for the public sector employees. For tb»

IShri G. Swami Naik]

protection of consumers, factory **workers** and to biscuit and other industries the extension of MODVAT Bcheme 1986 is most welcome and I heartily congratulate and felicitate our beloved Prime Minister on this decision.

The Finance

The Prime Minister deserves special thanks for liberalisation of rate of depreciation and its link with other assets. This provision shall definitely \* lead to modernisation of capital equipment in many companies. The zesult of a representation proved successful ir offering concessions by the Government on 20th April by dropping section 194E of the Income Tax \ct.

However, Sir, there are areas where something has to be done for the benefit of the society, the present limit of income tax should be raised. A financial institution should be established for financing loans, working capital to Scheduled Castes and Scheduled Tribes which may be known as National Bank for Scheduled Castes and Scheduled Tribes Development on the lines of I.D.B.I., National Agricultural Development Bank and National Housing Bank. This will help them in their social upliftment. The Central Government should be the controlling authority. I propose that its branches should be set up all over the country. There should be a monitoring agency by the Central Government to monitor the utilisation of funds given by the Central Government to State Governments for implementation of social, economic and development schemes for Scheduled Castes and Scheduled Tribes. I am pained to mention here that the Government of Andhra Pradesh is not utilising funds for actual allocation in respect of Scheduled Castes and Scheduled Tribes schemes.

PROF. C. LAKSHMANNA (Andhra Pradesh); Can you give some **figures**\*

SHRI G. SWAMY NAIK; You can see the record.

PROF. C. LAKSHMANNA; Can you specify it?

SHRI G. SWAMY NAIK: You can see the record.

THF VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA); Prof. Laksh-manna, you are speaking on the Bill.

PROF. C. LAKSHMANNA: I don't speak on that.

THE VICE-CHA<sup>T</sup>RMAN (SHRI H. HANUMANTHAPPA): You can.

SHRI G. SWAMY NAIK; Now, I want to say something about revision of Scheduled Castes and Scheduled Tribes list. There are so many communities in the country and there are some errors in the list. Some communities are in one category and some other communities are in other category. In this connection, the Punjab and Haryana High Court gave some advice to the Government to rectify this through a piece of legislation. I request the Government to kindly look into this matter and bring a comprehensive legislation to remove the disci imination between the communities.

Now I draw the attention of **the** Government to the national problem. There are so many slums in the country and some suggestions were made for this improvement. I request the Government to provide more funds for slum improvement and slum clearance. For this purpose there should be a separate time-bound scheme.

I shall mention a few problems although they do not come under the Finance Ministry but are indirectly related. There is acute power shortage in Andhra Pradesh due to short sighted policies of the present State Government of Andhra Pradesh. **The** impact of this power shortage has resulted in closure of some public **sector** 

organisations like H.M.T., etc. Simi-la'Tly, the City of Hyderabad is facing actute water shortage. It has not only affected the citizens but also the major industries such as defence establishments

The State Government hag not given top pirority for finding alternative resources and augmenting the existing resources. This will lead to loss of mandays and productivity. The Central Government should intervene in this matter and press the State Government for rectifying- the faulty policy and extend help and assistance so that the oeople of Andhra Pradesh do not face any misery on this account Construction of workable roads should be started immediately for fp'--flung tribal areas so that the tr'bals are able to join the mainstream of national development and growth. Establishment of National Housin? Bank and Commission on Rural T.a'hour are indeed very commendable. These objectives are welcomed by ail- I am sure they will go a lone- wav in helping the poor both at national and at 'regional level.

T now come to mv last suggestion. In regard to the New Education Policy, in the Navodava Vidvalaya Programme representation should be given to Scheduled Castes and Scheduled Tribes r'ght from the beginning so that they also come up to that level

Finally. I support the Finance Bill. Thank

SHRI M. S. GURUPADASWAMY (Karnataka): Mr. Vice-Chairman, successful economic management of a country decends upon two vital nlanks: (1) honesty, (2) efficiency One plank is honesty; another plank 's efficiency. If there is no honestv fn economic management of the country, it may invariably lead to financial and moral profligacy. If there is no efficiency competence, in the management, it may lead to various distor--tions, it ma, affect growth, it may also adversely affect self- reliance. I regard Budget as an important blueprint for action. Budget is not an ins-

trument by which you indulge in all sorts of which will have extravagances inevitable impact on the Working of the economy as a whole. Shri V. p. Singh introduced what I call open budgeting system, with good motive perhaps. But this has landed us in dire trouble. We have been wit nessing not one budget but a series of budgets over the year. Taxes have been raised by frequent notifications, supplementary demands, not one but many. Last year alone all the supplementary demands and hikes in customs duty and auxilary duties come to nearly Rs. 4,634 4.00 P.M. crores. If this figure is added to the hikes in the railway freight rates, parcel and luggage rates, and also the postal rates, then you will find that they all come to Rs. 5,640 crores in one vear, that is, last year ending on March, 31, 1987. The Government takes shelter behind the plea that it is a very modest budget and that there has been no abnormal increase in taxation. But I want the Government to take the entire budgeting they did for the whole year and ponder over whether this is correct and proper and good budgeting at all. I feel, Sir, that indiscipline is running throughout and it has led imposts after imposts descending upon the poor people all the year round. Besides, the simplification of the taxation system perhaps received a setback, of late. I thought that the rationalisation and simplification of the procedures, of the taxation system, would go on. But there is nothing except the promise made by the Prime Minister that he would bring forward a comprehensive taxation measure. I do not know when. But the process simplification has stopped somewhere. Now, m<sub>v</sub> friend, Shri Pranab Mukherjee, is here. He managed the financial I affairs of the nation fo'r a pretty long time. I would ask him whether the traditional good concepts of taxation have been given up by this Government. Of course, he cannot answer for the Government now. I know it and he knows it. I have read in the

Lonri M. S. uurupadaswamy] textbooks which I studied long back still i think they are very valid con cepts that a good taxation system should be based upon the principle "what the traffic should bear". I would like to ask whether this con doctrine, is being applied cent. this this Government and whether has taken into consideration the fact of the traffic's capacity to bear. I do not think that it has been taken into account by the Government. The ation has got to be progressive and not regressive. I think the time has now for the Government come have a look at the entire tax system There  $th_e$ country. have the past Committees in they and have made recommendations. But I do not think that the Govern ment has learnt this lesson that the taxation system has got to he progressive and not regressive. If you tax more, you get less. That is the meaning of regressive taxation. whole tax system has got to be ana lysed, studied, in depth, taking into consideration the overall economic situation particularly the situation of the broad masses. I afraid am indirect tax burden is the hecoming heavier and heavier day by day. I do not mind the burden being put on the people, provided the economic performance of the country is at a high level, at a satisfactory level

The Finance

I have got a few things which I would like to tell the House. They are the disturbing trends affecting the economy. They are the potential areas of concern, Deficit financing is one. It has already been touched by many Members. That has been the common theme of both the Houses. Put let me tell you only one thing about deficit financing. I do not want to elaborate. For the last three years including the present one, 1967-88, deficit financing has gone beyond Rs. 19,000 crores. The ceiling of deficit financing was visualised by the Planning Commission in the Seventh Plan. It was put at Rs. 14,000 crores. Within three years the deficit has gone buyond Rs. 19,000 crores. It may

touch even Rs. 20,000 or Rs. 22,00G crores by the end of the year. I cannot take the promise of the Prime Minister made at the time of the budget speech that there would be no increase in deficit financing but he would like to keep this figure without being disturbed. Even previous Finance Ministers, including my friend here, had assured the House several times that the deficit financing will be kept within limits. No finance Minister of this country, except perhaps Mr. C. D. Deshmukh, has honoured this commitment to the Houses of Parliament. Therefore, I am on a safe ground to forecast that deficit financing will exceed Rs. 20,000 crores within three years. The Prime Minister has proudly stated in the other House within three years 63 per cent of the Plan outlay has been reached. But he forgot safely how h' was able to reach this Plan outlay. By huge beficit, by borrowing, on a large scale, which has led us into various distortions and disruptions in the economy. Gross disturbances and distortions affected the equilibrium and the balanced on various fronts, in production front, on the price front and in the various socio-economic fields. Because of the shortness of time I cannot go into these things. The fact remains that this is a huge deficit end large expenditure. It is surprising that the investments in socioeconomic programmes, industry, agriculture, etc. are much less than befor?. I have got the figures to show that there has been a decline in the allocation of various sectors. For instance, in the energy sector, the Government has reduced the allocation by 3 per cent. It is a very vital sector. In industry, it has been reduced by 6.2 per cent; in petroleum by 11.5 per cent and in Mines by 5.3 per cent. In spite of this huge outlay, the essential sectors which give employment and which can ensure growth and development are being scaled down. Then where do we go? The non-i<sup>J</sup>Ian expenditure has increased tremendously. For the information of my friend there, the non-Plan expenditure has been going up and it ir

being increased now. In the non-plan expenditure, debt servicing and defence outlay constitute nearly 59 per cent or 60 per cent. Non-plan capital expenditure is dwindling. I do not mind deficit-financing if it results in development. If deficit-financing leads to economic development or brings about social change, I do not mind deficitfinancing. But the way they are going about it is reckless. We find that most of the money is going to unproductive channels. For the last 5 or 6 years, the rate of inflation is about 6 per cent. It is dangerous. We have maintained that rate. The Prime Minister says that he has maintained the rate of growth of 5 per cent or so. But the rate of inflation is 6 per cent. May be more. I am talking of the 5-year average. This year it may touch 10 per cent. It is already more than 8 per cent. Can you say that this is a vary healthy trend in the economy? I am sure, not.

There are other disturbing areas like revenue deficit. I think the revenue deficit was started in the year 1979-80. Before that, there was no current deficit at all. There used to be surplus. Current surpluses were available for development. Of late, "his salutary principle of generating surplus in the revenue budget has been given up. Perhaps it was given up by my friend, Mr. Pranab Mukherjec, when he was the Finance Minister.

# SHRI PRANAB MUKHERJEE: (Gujarat): Just for correction. It started with the recommendation of the Seventh Finance Commission. Your year is correct, but it was

long before I became the Finance Minister.

SHRI M. S. GURUPADASWAMY: I stand corrected. You are more well-versed. But the point is that the consumption is not being met by current surpluses. Now, the normal day-to day expenditure has to be financed by capital account. How long can you go Like this? You caU it a very happy situation. The Prime Minister is not advised properly by his officials, perhaps. He is quite new. He has made his maiden Budget. He ought to know how long this can go on.

We find resources by borrowing, by deficit financing to feed the day-today expenditure of the Government. This is not discipline. This is not good finance management. This is not good house-keeping at all. A good house-keeping is that both the ends and means have got to correlate, j have got to converge somewhere. There has got to be a rational link

Take another area, the crisis is caused by the delayed performance of various projects, j talked of in efficiency to start with. Even there are projects in irrigation fields and elsewhere which began in 1952, in the First Plan. Till now those pro completed. jects have been not What is this kind of planning, I ask. Plan means, there is discipline, means there is implementation, plan means reaching the targets set by the Plan, plan mean<sub>s</sub> discipline in deploy ment of resources. Where is it ob served? The country is going in a wrong direction. The economy is in a shambles, in a state of anarchy. am happy indeed if my country pro gresses, if there is growth and sta bility, and more happiness as a result of this growth and stability. Your growth i<sub>s</sub> not at all sufficient. me remind you. For decades and de the achievement 3.5 cades. as growth. Of late, per cent. little perhaps. do a higher, I know. There has not been a statistics. My friend revision of Pranab Mukherjee will be able tell me. But the growth rate is not commensurate with, the investments all the line, made along through Therefore, we are out. witnessing situation where large sections of people are deprived of the bene our from development, fits flowing have distortions place- deviations have been taking place. Disturbances are there in thft ecenomy. There is no even development everywhere. Development Is uneven. There is a sort of twist and turn in our development which Is not giving the same benefits to all people. Certain sections of the people have become big beneficiarie\$ as

a result of that. Poor people remained people have become richer. poor. Rich The country is not healthy in the sense that the peoole cannot trust this Government, the people do not believe that this Government is capable of good economic management. Take the case of unemployment. The crux of planning and development is how far we have gone to solve twin problems of poverty and unemploythe You have failed. Take the Case ment of population control. There we are Our miserable. policy in regard to population control has tailed and miserably. The population policy is failed very important. With all your investments we are still having a birthrate of 32 or 33 per thousand. We have not reached the fixed for 1984 even now. We may be able to reach that target in 1990-91. That is your performance.

Coming to public sector, 1 say \ am for public sector. I am a votary of public sector. But I am also a critic of public sector. We have invested more than Rs. 50,000 crores in the public sector. We should invest more but you have to justify your investment. The public sector has got to be a pace-setter. You were talking about commanding heights of your economy some time past. You have given it up because these commanding heights are not commanding at all. They have reached their deaths, their nadir. Except a few industries in the public sector most of the industries are suffering. My friend was quoting figures, the profits made by the public sector. We have been resorting to administered prices. We are hiking up prices of the commodities produced by the public sector industries nsain and again and say that we have been making profits. This is not the way of rumvng public sector. increases in the administered prices wh'ch have been resorted to in the past in the case of steel, cement, coal, electricity. etc. are backbreaking. The earnings of the pub-He sector have got to be genuine and realistic. There should not be a camou-

flage. They should not be artificial. If you increase the prices of goods produced by public sector industries, you are exploiting their monopoly position. monopolies. You are Many of them are not giving the country its due. I want the public sector to be accountable, efficient and should produce profits. I know some of the public sector undertakings are public utilities. Their performance has got to be satisfactory. They should observe economic norms. I am afraid some of the scandals which we have been hearing about public sector industries shock me. Take, for example your own Delhi Transport Service. The losses suffered by the Delhi road transport service is something like Rs. 175 or 177 crores. And then there are the scandals in the STC, there are plenty of many. And these scandals in the public sector do not add up to their reputation. The credibility of the public sector has been destroyed by the Government itself. And you want various reliefs concessions, now to raise resources for the public sector. Instead of criticising it, friend was just praising it. Various concessions have been given with a view to improve the public sector finances. The public sector industries have got to produce their own resources. I am afraid the public sector has become as sick as the private sector. The less said, the better. The sickness has spread to more than one 1akhs and twenty or twenty five thousand industry. You have no policy, no effective policy to rehabilitate them. How did these sick industries come up in such large numbers, adding up to the sickness day by day? This is not a good management of the economy. So long as sick industries are there, how do you say that you have having a healthy economy? Many industries have been closed. Nearly Rs. 5000 crores have been locked up in these industries. What will happen to that huce amount of nearly Rs. 5000 crores? There is no way of rehabilitating those industries. Money is simply locked up.

India has got vast resources, natural resources, human resources but we are not in a position to make use of it. We

are, like a Tartar of Tantalus, in the midst of a sea. Tartar of Tantalus wanted to drink water. There was water everywhere but not a drop to drink. That is the fate of ordinary poor man in India. There are resources, plenty of resources, but they are poor people. Large number of them are poor; they are deprived. Only a few people, a few sections of them, are affluent. This is our dilemma and a challenge that faces us.

Two things are to be done. The tempo of development has got to be increased. Secondly, there hag got to be social justice and equity in the management of the economy. Growth without social justice Is inhuman and social justice without growth is impossible. Hat has got to be understood by us. 1 do not think the Rajiv Gandhi Government is capable of this. I may give him a certificate. I may help him. The Opposition can support him. But the policies and the programmes pursued by Rajiv Gandhi Government are disastrous to **the** econ mv. They have brought about distortions in the economy, and disparities in income and wealth. The firm moral fibre, the credibility of this Government has gone. I do not want to go into all those questions at all because I am on the economic aspects of the Government's policy. Until and unless this Government brings about radical and relevant changes in its economic strategies, in its goals, I am afraid we will be far behind; we will be lagging behind.

We quote often what we have included in the Seventh Plan as our goals, that is, food, work and productivity. I ask a simple question to the Government. How far have we fared in realising these concepts of food, work — that means employment — and productivity, or production and productivity? How far have we been faring in these three things? About food, less said the better. The agricultural growth is stagnant for the last three years. I am afraid concentration on agriculture and agroindustries is being diluted. We may face a situation when we may have to invest far more, than now on the agricultural activities, particularly

in the rural sector. I do not want to give a good certificate to Mr. Rajiv Gandhi. We are disappointed by the budget. The concessions which he has given in the Budget for various sectors, rural sector and others, are not adequate. They do not solve the twin basic problems of poverty and unemployment. Thank you.

SHRIMATI SUDHA VIJAY JOSHI (Maharashtra); Mr. Vice-Chairman, Sir, I rise to support the Finance Bill, 1987 presented to the House by the hon. Prime Minister. While presenting the Budget estimates, our hon. Prime Minister had expressed his concern about the deficit in the Budget. Similarly, he expressed his concern over the increasing non-Plan expenditure and the increasing burden of debt servicing are other items which need to be carefully monitored. All these three items have grown very considerably and their impact on the Budget has been very considerable.

Sir, the uncovered gap or deficit in the Budget is of the order of Rs. 5,688 cro-res against the deficit of Rs. 8,285 crores in 1986-87, revised estimates. As a matter of fact, it j<sub>s</sub> rather unfortunate that no mention of this huge deficit for 1986-87 was made by the then Finance Minister in December, 1986, when the I-ong-term Fiscal Policy statement and projections for 1987-88 Budget were made by him. It should have been fairly clear to him by then that the deficit for 1986-87 would be much higher than Rs. 3,650 crores which he had projected in his Budget proposals for 1986-87. If, at that time, this was mentioned to this House that such wlas the case and if the causes for it were' analysed, it would have helped this House to discuss the matter in more detail. Thus, it now means that in two years period, we are left with an uncovered gap of Rs. 14,000 croreS.

However, there is a 6ilver-linning to this dark picture. The impact on prices of this order of deficit financing has not been that severe, in fact, I have come! across divergent views among various economists who have taken a **view** that

[Shrimati Sudha Vijay Joshi]

363

deficit financing is not that harmful to the economy and prices 'and that a certain ;iniount of deficit is necessary. There are 'other economists who are arguing that this will have a disastrous effect on prices. 1 am not going into this discussion. But 1 am going by what has happened. The prices have not risen sharply as feared. The wholesale price index has not gone up that much. There has been some reference to the difference in the figures of deficit in the Budget and figures of net increase in RBI credit to the Government. In the year 1985-86, the deficit was Rs. 4,937 crores, while the increase in RBI credit was Rs. 4,841 crores. In 1986-87, the deficit was Rs. 8,285 crores and the net increase in RBI credit was Rs. 7,250 crores. The Sukomov Chakravarty Committee has also dealt at length with this problem. I would only like the Government to clarify the position on this item.

Sir, quite a big amount is consumed by non-Plan expenditure. There is a continued growth in non-Plan expenditure though a major portion of the non-Plan expenditure is accounted for by Defence, subsidy on food, fertilisers etc. There is also need for redefining non-Plan expenditure. As a number of development items also get rectified in this head.

The balance of payments and growing trade deficit are also major concerns of the Government. With a view to taking steps in this direction. Government has provided incentives to the domestic capital goods industry and has imposed higher duties on capital goods imports. This would not only give boost to domestic industry but would reduce imports also. Secondly, the decision to set up the financial infrastructure for providing housing loans will give a fillip to housing. This is also linked with tax exemptions for instalments of principal amount and interest on housing loans. In the year of 'shelter for homeless' these steps are in Jhe right direction.

I am quite sure, these steps would res-

ult in spurt in housing activities, thereby creating additional employment opportunities, as this is a very high labour-incentive sector. This would also help in increase in the demand for steel and cement, which have a glut situation at present.

There has been a strong demand for increasing ceiling of exemption in personal taxes. It was expected that the limit would go up to Rs. 25000, but this has not been accepted by the Government. I wish this had been done to grant relief to salaried class.

Sir, I would like to request the Government to examine the possibility of agricultural income tax or tax on agricultural holdings. The farm sector, particularly large farmers, who have greatly benefited by green revolution, should be asked to pay for the community's good.

Sir, in the Finance Bill, a new section 80CCA is proposed to be added which provides for certain deductions in respect of deposits, made in accordance with a new national savings scheme. This would provide incentives for personal savings. Under this scheme, deposits up to Rs. 20,000 would be allowed to be made and 50 per cent would rank for deduction. Even the interest on this would be tax-free. The amendment to 80C would help deduction up to Rs. 10,000 towards construction or purchase of new residential house property. By amending 80U the deduction allowed for totally blind and handicapped persons has been raised from Rs. 10.000 to Rs. 15.000.

Sir, a number of measures have been proposed in regard to capital gains taxes, particularly long-term capital gains which are dealt with in sections 53, 54 and 54F. In order to rationalise tax structure and to make it more equitable a new Chapter XIi B has been incorporated, which will help in seeing that companies making huge profits are made to make appropriate contributions.

Similarly, by amending section 115J. provision has been made to charge at the rate of 30 per cent of book profits.

Sir, the definition of 'undertaking\* in the free trade zone would include not only manufacturing activity but would also include processing, and assembling and also recording of programmes on discs, tapes, perforated media, or any other information storing device. This is done by issuing classification under section 10A.

Thus all the above provisions and also "many others to which it was not possible to refer to in short time have been aimed at providing for a growth-oriented budget. This has been very carefully and selectively done so as to remove imbalances and help growth.

A major landmark of the budget pro posals was the emphasis on anti-poverty programme. The IRDP, NREP RLEGP have been given substantial in creases in their outlays. Also there has been an enhanced outlay on education. These are real important issues are measures in the correct direction. These go to show that this Government has its priorities right and that it has shown its deep concern for the poor and has made a very sincere effort to do something positive by attacking one of the biggest enemy of the country — e.g. poverty. It hag also shown its firm resolve that the battle against poverty will continue unabated.

Lastly, a word about Maharashtra. The State is in the grip of severe drought. Shortage of drinking water, food and work to people are its immediate needs. The State Government has made representations to the Centre for assistance and central teams have also made their assessments. Sir, I would request the Central Government to take an early favourable decision to ensure that Maharashtra Government is provided speedily with necessary funds to fight this natural calamity.

With these words, I commend the Finance Bill. Thank you.

श्री कैलाश पांत मिश्र (बिहार): उपसमाध्यक्ष महोदय, मैं श्रपना भाषण सरकार की कफ स्वीकारोक्ति से डी शुरू करना है। दिनांक 10-4-1987 की अतारांकित प्रथम था 💳 🗯 🗟 🖫 🦠

What are the names of the business houses, individuals and others from whom income tax amounting to Rs. 1 crore or above is outstanding at present? The answer is: 251 houses and individuals. The second question was: Names of the business houses from whom the central excise duty amounting to Rs. 1 crore or above is outstanding. The answer was: 80.

Bill, 1987

दोनों का हिसाब जोड़कर लगाया तो. ऐसी राशियां जो कोर्ट के माध्यम से स्टे में फंसी हुई हैं वह जा रही हैं 2000 करोड़ से ज्यादा । काम की प्रगति हो रही है, उस संबंध में भी दो प्रश्न थें मैं थोड़ा उनका भी उल्लेख करना चाहुंगा, भनस्टार्ड क्वैश्चन हैं 27 भप्रैल. 1987

The question is: (a) the number of industries and other collaborations agreed to by the with of India Italian Government firmsjconcerns with which they were connected and their value; and (b) how much worth of them have been comple-ted|remained to be completed? The answer is: Government has approved 227 foreign collaborations proposals with Italian firms during the period 1982 to 1986. Out of these, 30 proposals involved foreign equity amounting to Rs. 1518.60 lakhs; (b) It generally takes two years or more for an approval for foreign collaboration to reach the stage of production. Follow up of the approvals and monitoring implementation thereof is the responsibility of tfie concerned Administrative Ministers. No centralised information is available in STA regarding the number of projects completed.

## दूसरा सवाल है 27 धप्रैल, 1987 का, ग्रनस्टार्ड--

"What is the number and names of Italian companies and individuals who have been permitted to set up industries in India during the last three years, and what is the number and names of other Italian companies and individuals in addition to the above stated companies who have sought permission from the Ministry for setting up industries?"

श्रीकंलग्श पति मिश्र]

367

इसका उत्तर जो दिया गढा हैं, उसकी केवल एक लाइन पढ़ देता हूं

"During the period 1984 to 1986, 151 proposals of foreign collaboration with Italian firms have been approved."

उपसभाध्यक्ष महोदय, इस वर्ष का वजट ग्रीर उसे कार्यान्वित करने के लिए हम फाइनेंस बिल लेकर सदन में चर्चा कर रहे हैं। ब्लैक मनी का आधार बन गया है 38 हजार करोड़ रुपया। डैफि-सिट फाइनेंसिंग इस देण का है 5688 करोड रुपया । नान-डेवलपमेंट एक्सपेंडीचर 35 प्रतिशत बढ़ने जा रहा है। विदशी कर्ज का जो हम सूद चुकाने जा रहे हैं वह 10 हजार करोड़ रुपये से ज्यादा है। मैं एक घटना आपको सुनाता हं। एक हाथी को स्नान कराने के लिए नदी में ले जाना था। नदी में जब ह थी चलने लगता है तो वह कदम फंक-फुंककर रखने लगता है कि पानी के ग्रेंदर पता नहीं बालू है, कड़ी जमीन है या दलदल है। उसी धोखें में उस हाथी को आगे बढ़ाते बढ़ाते वह एक फ्ट दलदल में फंस जाता है। कोशिश करने के बाद निकलने की वह एक एक फुट करके धंसता जाता है। जितनी वह कोणिण करता है उतना ही फंसदा चला जाता है और चिल्लाना मुरू कर देता है। दलदल में फंसकर उस हाथी की मृत्यू हो जाती है। अपने इस विशाल भारत में भी हर साल हम बजट लेकर आते हैं लेकिन हमारी प्राथमिकताएं क्या हैं, क्या हम निर्माण करना चाहते हैं, बजट की रूपरेखा देखने के बाद कोई संतोषजनक उत्तर नहीं निकलता है। समाचारपत्नों में एक बार पढ़ने को मिला कि हमारे प्रधान मंत्री मध्य प्रदेश के किसी ग्रादिवासी इलाके में एक गांव में गए। प्रधान मंत्री भ्राजकल अर्थ मंत्री या वित्त मंत्री भी हैं। एक झोंपडी में कुछ रखा हुआ उन्होंने देखा और उस झोंपडी के अविवासी से पूछा कि यह क्या चीज है ? उसने बतया कि यह भ्सा है। भारत के प्रधान मंत्री समझ नहीं सके कि भूसा क्या होता है।

फिर जब बताया गया कि यह भूसा है, सका वर्णन किया गया कि इसे जानवर खाते हैं, तो पास में खड़ी एक बुढिया ने कहा कि कभी-कभी इसे खादमी भी खाते हैं। चार-चार, छ:-छ: महीने का ऐसा समय निकलता है कि श्रन्न नहीं मिलता तो इसी घास को उबालकर पेट भरने की नौबत आती है। ऐसे श्रसख्य ब्रादिवासी परिवारों की दशा हमारे देश में धाज भी है।

महोदय, मंत्री जी सबेरे नहीं थे। मैंने एक चिंद्र का उस समय वर्णन किया था, मैं उसकी पुनरावृत्ति कर देना चाहता हं कि सरकार किस प्रकार से ग्रागे चल रही है। पैराफीन की काँटेज इंडस्ट्री का उल्लेख किया था। 1983 में सरकार ने घोषणा की थी कि जो काँटेज इंडस्ट्री चलाने वाले पैराफीन की इंडस्ट्री लगाना चाहते हैं, सरकार उनका स्वागत करती है। वह इस काम में लगे हुए हैं। 250 यनिदस ऐसी आ गयीं जिन्हें वित्तीय संस्थात्रों से लोन भी मिल गया, उनकी पंजी भी लग गयी और जब वे 250 ईकाई खड़ी हो गयीं तो उन्हें कच्चा माल नहीं मिला। ग्रगर उनको कच्चा माल देना नहीं था तो क्यों 50 करोड़ रुपए लगाये, क्यों 250 युनिटों को खड़ा किया, क्यों 50 हजार कर्मचारियों को लगाया ? धीरे-धीरे आज ऐसी स्थिति था गयी कि सारे उद्योग एक-एक करके समाप्त होते जा रहे हैं, मरते जा रहे हैं। में माननीय मंत्री जी को बताना चाहता हं कि सार्वजनिक क्षेत्र की चर्चा हो रही हैतो क्या द्यापने कभी एक बार भी सार्वजनिक क्षेत्र के अन्दर और सीधे सर-कारी विभागों के अन्दर जो योजनाएं चल रही हैं उनके एक दिष्ट से म्रांकडे निकाले, कभी एक स्कीम बनायी ? स्कीम के साथ समय सीमा तय होती है, व्यय होने वाली राशि तय होती है। धगर उस समय सीमा के भन्दर वह स्कीम उसी राशि के ऊपर पूरी हो जाये तो कहना पड़ेगा कि हमारा आर्थिक प्रवन्ध वड़े टोस ग्राधार पर खडा है ग्रीर सचम्च देश की द्यार्थिक प्रगति हो रही है। मैं चुनौती के साथ कहना चाहता हूं कि जब

से पंचवर्षीय योजनाएं शुरू हुई है, ग्राज सातवीं पंचवर्षीय योजना चल रही है तो नया पांच परसेंट भी ऐसी योजनाएं सामने ला कर खड़ी कर सकते हैं जो समय सीमा के भ्रन्दर पूरी हुई, खर्च करने की भ्रनु-मानित राशि जो तय हुई थी उसी के अन्दर वह योजना पूरी हुई ? मैं समझता हूं ऐसा नहीं हुआ होगा। कुछ समय केलिए में राज्य का बित्त मन्नी रहाहू जिस समय देसाई जी थे ऐसी स्कीमें सामने अ।यीं थीं,, एक बार नहीं सात-सात बार स्कीमों को रिवाइज करना पड़ा। बार बार गर्व के साथ कहा जाता है कि आर्थिक प्रगति हो रही है, देश का उत्थान हो रहा है। कौन सा ऐसा राज्य है जिसका उत्थान हो रहा है, किश्वर से देश में प्रगति होती दिखाई दे रही है ? आप मल्यवद्धि को रोक नहीं भा रहे हैं। आप चीजों की की मतें स्थिर नहीं कर पा रहे हैं। परिणाम यह हो रहा है कि भागते चले जा रहे हैं , कीमतें भागती चली जा रही हैं। मद्रास्फीती की भी यही ह लत है। एक योजना, एक स्कीम समय पर पूरी नहीं होती। गरीबों के नाम पर देश की वह जनता जिस को सचमुच में भारत कहना चाहिए, मुझे कहने में संकोच नहीं है कि ग्राज देश दो खंडों में बंटा है। एक है भारत और दूसरा इंडिया। मृट्ठी भर लोग जो अंग्रेजी भाषा से लेकर ग्रंग्रेजी संस्ति ग्रीर विदेशों के ग्रन्दर जो चकाचौंघ चल रही है उससे प्रभावित हो रहे हैं। उनको हिन्दी में बोलने में शर्म आती है, यहां के काम को जीवन में अपनाने में शर्म बाती है और सबमय में जो वास्तविक भारत है उस भारत को देखने में शर्म आती है। यह तो हो गया इंडिया। श्रव सचमच में हमारा जो बजट बन रह है यह भारत का बजट नहीं उस इंडिया का वजट बन रहा है। इस इंडिया के बजट में क्या देख रहे हैं कि जितना विदेशी कर्ज ले सकते हैं अवाध गति से, कोई ग्रंक्श का विचार न करते हुए , दोई सीमा का विचार न करते हुए विदेशी कर्ज लेते जा रहे हैं, मद्रास्फोती जितनी पदा कर सकते हैं करते जा रहे हैं. इन्फलेशन बढाते जा रहे हैं। बजट वर्षं भाता है। तो पहले एक समय था

जब एक साल के अन्दर सरकार कितना व्यय करने जा रही है, कितना टैक्स लगाने जा रही है इसका पूरा अनुमान करके, पूरा हिसाब करके बजट पेश किया जाता था। मैं सरकार से पूछना चाहुंगा कि भ्राप पिछले दस वर्ष का इतिह स उठा कर बता दीजिए कि किस वजट के भ्रंदर भ्रापने कोन से नये टैक्सों को लगाया? भ्राप बजट के पहले एकजीक्यूटिव धार्डर से टेक्स बड़ा देते हैं। मैं यहां पर एक प्रसिद्ध अर्थशास्त्री को कोट करके भ्रापको सुनाना चाहता हूं। हमारे देश की आर्थिक स्थिति किधर जा रही है, उसके बारे में हमारे देश एक माने हुए भ्रयं-शास्त्री श्री बी० एस० मिन्हास कहते हैं—

"The annual Budget-making in India is fast losing its meaning. During 1986, we had three Budgets — one in each Session of Parliament — and some more in between. It is a crying shame that this country, although full of competent economists and accountants, is unable to produce a Budget-estimate which can hold good even for three months."

ग्राप दो महीने, तीन महीने ग्रीर चार महीनों के ग्रन्तराल पर एक्जीक्यटिव ब्रार्डर से टेक्स इहा देते हैं। इसके बाद इस वजट का क्या मतलब रह जाता है, यह फार्स है, पूरे देश के साथ धोखाघडी है। ग्राप किस गति से किघर जा रहे हैं ग्रीर देश को किंधर ले जा रहे हैं. इस पर ग्रापने कभी विचार नहीं किया है। देश के अन्दर वेरोजगारी बढ़ती जा रही है। ग्राप हमारे देश के नद जवानों के हाथ में कोई रोजगार नहीं दे पा रहे हैं। देश के अन्दर भख और श्रकाल से जनता कराह रही है। गरीबी की रेखा से नीचे रहने वालों की संख्या दिन प्रति दिन बढती जा रही है। ऐसी हालत में आपके इस बजट का क्या मतलब रह जाता है? ग्राप गरीबी की रेखा से नीचे रहने वालों के संबंध में 45 या 50 प्रतिशत के आंकड़े दिखाते हैं, लेकिन बिहार जैसे राज्य में गरीबी की रेखा से नीचे रहने वालों की संख्या 78 प्रतिशत से भी अधिक है। इसलिए मैं पूछन चाहता हं कि किस को देखकर आपने

BUI, 1987

[श्री केल श पति मिश्र]

371

यह बजट बनाया है? हमने इस बारे में कई बार प्रश्न उठाये हैं तो केन्द्र के मंत्रियों की तरफ से यह जवाब दे दिया जाता है कि यह उत्तरदायित्व राज्य सरकारों का है। क्या यही इस समस्या का समाधानकारक उत्तर है ? इसी सदन में मैंने कई बार प्रश्न किया था कि बिहार के अन्दर बक्सर से लेकर पहेलगांव तक गंगा नदी के कटाव के कारण किसानों की जमीन क्टती जा रही है, उसके लिए सरकार को बजट में कोई त्रावधान करना चाहिए। ग्राज भी विहार का किसान देख रहा है कि भारत सरकार ग्रपना जो बजट बना रही है उसमें उनके लिए क्या किया जा रहा है? लेकिन किसानों की जमीन को नदी के कटाव से रोकने के लिए कोई कार्यवाही नहीं की गई है। इस बारे में हमें बताया गया कि छठी पंचवर्षीय योजना के अन्त में बिहार सरकार को 156 रुपये कटाव को रोकने के लिए स्वीकार कर लिए जाएंगे। तीन साल के बाद उतर दिया जाता है कि चंकि बिहार सरकार से इस संबंध में कोई सूचना नहीं मिली है, इसलिए कुछ नहीं कहा जा सकता है। क्या आप इसी आधार पर काम करेंगे ग्रीर इसी ग्राधार पर बजट बनाते रहेंगे ? इसी प्रकार का उदाहरण में मध्य प्रदेश के होशंगाबाद ) नोट छापने के कागज का कारखाना बताने को योजना के संबंध में देना चाहता हूं। वहां पर सुरक्षा कागज बनाने का कारखाना लगा, उसके ऊपर रुपया भी खर्च किया गया। जब हमने इस बारे में जानक रोकी तो पता चला कि पिछले एक वर्ष से होशंगा-बाद के इस कारखाने में सुरक्षा कागज या नोट छापने का कागज तैयार होने के बजाय लिफाफे छापे जा रहे हैं।

जिपसभाष्ट्रवक्ष (श्री जो० स्वामीनाथन) पीठासीन हए)]

इसके लिए कौन जिम्मेवार है, इसके लिए सरकार ने क्या कदम उठाये हैं, कुछ पता नहीं चलता है। क्या देश की जनता का पैसा इशी प्रकार से बर्बाद किया जाता

रहेगा? लिफाफे तो किसी भी कारखाने में बन सकते हैं। ग्रगर ग्रापने नोट का कारखाना लगाना था तो ग्रब वहां पर लिफाफे क्यों बनाये जा रहे हैं? लिकाफे बनाने के लिए क्रीन-सा विशेष कारखाना चाहिए? लिफाफे छापने के कई कारखाने हैं ग्रौर जो लिफाफ किसो भी कारखाने में छप सकते हैं वह सुरक्षा कारखाने में छप रहे हैं क्योंकि नोट छापने वाले कागज नहीं बन रहे हैं। एसा एक उदाहरण नहीं, एसे अनेकों उदाहरण दिखाई देते हैं। ग्राप कभी कभी उत्तर देते हैं कि गीबों की सेवा करने के लि हम लोग मेला चलाते हैं, ब्राई०ब्रार०डी०पी०, एन० ब्रार० ई ज्यी ज्योर ग्रार एम जी ज्यी जे प्रोग्राम चलाते हैं। लेकिन मैं कहना चाहता हं कि ग्राप जरा बैंकों के ग्रधिकारियों ग्रीर कर्मचारियों से पुछिये कि व्या हाल हो रहा है। ग्रभी एक बैंक मैनेजर मझे मिले थे, भ्रमण कर रहे थे, मिल गये, कहते लगे कि अब तो ौबत यह आ। गई है कि हम लोग गोली के शिकार बन जायेंगे। हमारे मिल बैठे हुए हैं उनसे पूछ सकते दे कि एक बैंक के मैंनेजर को दिन-दहाड गोली से उड़ा दिया गया। उड़ा क्यों दिया गया ? ग्रापने कुछ कटेगरी बना दी हैं. एक काइटेरिया बना दिया है कि मार्जिनल फरमर्स को बैंक से इतना लोन मिलेगा, स्माल फारमर्स को इतना मिलेगा, लैंड-लेस को इतना मिलेगा। लेकिन जो लैंड-जेस हैं, स्माल फारमैंस हैं, मार्जिनल फारमर्स हैं वे खद बकों के दरवाज पर नहीं जाते हैं वरन कुछ ऐसे श्रसामाजिक तत्व हैं वे इन लोगों की तरफ से जिनको कर्जा मिल सकता है, सब्सिडी मिल सकती है, वे जाते हैं। बैंक का मैनेजर जब कहता है कि पैसा नहीं है तो वे कहते हैं कि ब्लाक तो कहता है कि पैसा सैकान कर दियां हैं बैंक में चले जाओ, पैसा मिल जायेगा ग्रीर इसी बात पर बैंक के मैनेजर को गोली से उड़ा दिया गया। ठेकों पर चलने वाले काम, नहर काटने का ठेका हो या सिंचाई के काम का ठेका हो, हर जगह ऐसी अवस्था हो गई है कि सरकार का उसके ऊपर कोई नियंत्रण नहीं दिखाई दे रहा है। किमिनल,

गण्डे रिवालवर लेकर वहां पहुंचते है और ठेका ले लेते हैं और वास्तविक काम करने वाले वह कप्म प्राप्त नहीं कर पाते हैं। परिणाम यह हो रहा है कि एक एक योजना दस-दस साल, बीस-बीस साल तक पंरी नहीं होती। वह योजना कागज के ऊपर तो पूरी हो जाती है लेकिन धरती के ऊपर पूरी नहीं होती ग्रौर उस बोजना का पूरा का पूरा पैसा साफ हो रहा है। बैंकों से जो पैसा दिया जाता है यह सरकार का पैसा नहीं है, यह भ रत की जनता का पैसा है। एक मात्र अगर रीढ़ ट्ट गई तो समझ लीजिए कि इससे देश का ब्राधिक उत्यान नहीं हो सकता। मैं यह नहीं कहता कि गरीबों को लोन, कर्जा न मिले । उनको यह ग्रवश्य मिले । लेकिन वह कर्जा गरीबों के पास ठीक ढंग से पहुंच रहा है या नहीं पहुंच रहा है, जिस काम के लिये उसने कर्जा जिया है वह काम हो रहा है या नहीं हो रहा है, इसकी छान-बीन की भी कोशिश होनी च.हिए। लेकिन इसकी छान-बीन की कहां कोशिश होती है। बैंकों से जो कर्जा दिया जाता है उसकी नानरिकवरी दिखाकर उसको ग्राप राइट ग्राफ कर देते हैं ग्रीर इसके चलते देश के ग्रंदर क्रार्थिक ग्रराजकता बनी हुई है। यह सब इसलिए हो रहा है कि देशके ग्रःथिक विकास के लिए हमारी प्राथमिकता क्या है यह ग्रापने तय नहीं की है। ग्रात्मनिर्भरता आर्थिक क्षेत्र के अंदर कब पैदा होगी, किस रास्ते से पैदा होगी इसका ग्राप कोई विचार नहीं करते। हमारे मित श्री देसाई जी ने जब भाषण दिया था तो भारत के प्रथम प्रधान मंत्री पंडित जवाहरलाल नेहरू का उन्होंने उल्लेख किया था। मैं उनसे पुछना चाहता हं कि जाइम-मिनिस्टर जो थे वे प्राइम मिनिस्टर बन गये लेकिन देश को जीवन देने के लिए उस समय हमारे देश के ग्रंदर एक महापुरुष था ग्रीर उस महापुरुष का नाम था महातमा गांधी । क्या हम उनको आज स्मरण किये हुए हैं ? जो दर्शन उन्होंने दिया, जो विचार उन्होंने रखे क्या सरकार उस दर्शन ग्रीर उन विचारों के अपर चल रही है। क्या वेश के अन्दर आत्मनिर्भरता लाने के लिए

उनके दर्शन, उनके विचारों का अनुसरण किया गया है ? याद रिखये कि जो दरिद्रता की ग्राखिरी सीढी पर बैठें हए हैं, गरीब जो झोपड़ियों में बैठे हुए हैं, गरीब किसान जो हैं धन का स्रोत ग्रगर वहां तक पहुंचाने की व्यवस्था नहीं होती है तो देश कदापि ग्रपना ग्रार्थिक उत्थान नहीं कर सकेगा। महोदय, प्रारम्भ में ही मैंने उदाहरण दिया था कि हाथी नहाने के लिये जाता है, लेकिन पानी के भीतर जो दलदली मिट्टी पड़ी हुई उसमें एक बार फंस गया तो धीरे-धीरे फंसता चला जाता है ग्रीर फंसता चला जारहा है। लगता है कि इस देश की म्राधिक मृत्यु होने वाली है। विदेशी कर्ज के ऊगर निर्भरता, घाटा निरन्तर बढना, चीजों की कीमतें बढ़ते चले जाना, टैक्स पर टैक्स गरीब आदमी पर लादते चले जाना, भारत के खेतों को प्यासा छोड़ देना, कटती हुई धरती की कटने देना, बेकार नौजवानो के हाथ में काम नहीं देना, वेकारी बढ़ाये चले जाना यह भारत को दो भागों में बांटे बिना नहीं छोडेगा। याद रिखये, यह निर्माण की हुई आज की हालत है जो देश के अन्दर अराजकता की ग्राग घधकती चली जा रही है इस ग्राग पर नियंत्रण करना है तो प्रत्येक व्यक्ति का पेट भरना चाहिये, प्रत्येक हाथ के पास काम होना चाहिये, गरीब भौर धनी दोनों के बीच की खाई ग्राज इतनी बढ़ती चली जा रही है कि कब विश्वास होगा कि सरकार यह कदम उठाने जा रही है। चर्चातो यहांतक ग्रागई है कि भार-तीय नागरिकों का धन भारत का पैसा ग्राज विदेशी बैंकों के ग्रन्दर जमा होता चला जारहा है। यहां तक समाचार पत्नों में समाचार ग्रा गया है कि 30 हजार करोड़ रुपयों से अधिक भारत के नागरिकों का पैसा विदेशी बैंकों में जमा हो गया है। उसके ऊपर काफी चर्चा हो गई है, मैं उस विवाद में इस समय नहीं जाना चाहता हं लेकिन में यह कह देना चाहती हूं कि जो सन्देह जो कलंक एक बार इस सरकार के माथे पर चढ़ गया है ग्रब उसकी पूरी इन्बवायरी, पूरी छानबीन की जाए चाहे

## श्री केलागपति मिश्र]

The Finance

स्विस बैंक हो या सिंगापुर, हांगकांग का बैंक हो, कहीं का बैंक हो, वह धन किस रास्ते से गया, किसका पैसा वहां पर जमा हुआ है। साथ ही साथ, अंत में समाप्त करने के पहले एक बार और कहुगा मैंने डिफॉस मिनिस्ट्रो के कार्यकरण पर जब चर्ची में भाग लिया था तो खुली घोषणा की थी भारत की सुरक्षा के लिए चाहे जितना पैसा खर्च करना पड़े उस पैसे की चिन्ता करने की आवश्यकता नहीं है। राष्ट्र की सुरक्षा, देश की सुरक्षा यह राष्ट्र के लिए परम म्रावश्यकता है। लेकिन सीमा पर लड़ने वाला जवान, समुद्र के ग्रन्दर चलने वाले हमारी नाविक, ग्रासमान में उड़कर संवर्ष करने वाले हमारे वायु सैनिक अगर एकबार किसी कारण से उनका इस कारण से मनोबल ट्ट गया उनके हाथ में स्नाया हुआ शस्त्र जिस स्तरका बताया गया है उस स्तर का नहीं हैतो यह देश के साथ बहुत बड़ा अन्याय होगा, अपराध होगा । एक विशेष उल्लेख में हमारे एक मित्र ने यह प्रश्न खड़ा किया था कि सबमेरीन का कमांडर कुछ समय के ग्रंदर घोषित होने वाला था, मिस्टर चोपड़ा उस क्षेत्र का सबसे बड़ा जानकार था, सबसे बड़ा विशेषज्ञ था उसको जोदन समाप्त करने की आवश्यकता क्यों पड़ी ? उसकी मां कह रही है कि उसने आत्महत्या नहीं की । यह एक ऐसा गहरा दबाब, एक ऐसा गहरा पड-यन्त्र है ग्राज देश के बाताबरण में सुरक्षा के साथ भी उलझे हुए हैं और सबके साथ यह लगता है कि सरकार इस प्रकार से फसती चली जा रही है और भारत की जनता उस सन्देह को ढोने के लिए कत्तई तैयार नहीं है। याद रखिये, कीन आज इस गद्दी पर बैठा है, कीन उत्तरता है, यह देश के लिए कोई महत्व नहीं रखता है, यह देश जिन्दा रहे, इसकी स्वतंत्रता को हम अक्षणण रखें, विश्वास बना हुमा रहे, स्वाभिमान किसी का हिले नहीं, जरा चिन्ता करनी है तो इस बात की करिये हर गलत काम का ढोल बजाते रहिये कि हम यह करने जा रहे हैं, हम वह करने जा रहे हैं इससे देश के माम्य बरलने वाला नहीं है।

पिछले साल भी वजट के भाषण में मैंने कहा था कि अब समय आ गया है, पंचवर्षीय योजनाओं को चलाते चलाते देश के अंदर इसी आर्थिक आयाम के चलते चलते इसने हमें उस स्थान पर लाकर पहुंचा दिया है कि एक बार जोर से बोलने की आवश्यकता है, "हाल्ट"। "हाल्ट" बोलने की पूरी आवश्यकता है और इसके बाद देश का आर्थिक स्वामिमान जगाने के लिए कीन कीन से कदम उठाये जायें इस पर बिचार कीजिए।

THE VICE-CHAIRMAN (SHRI G, SWAMINATHAN): The honourable Member has almost taken thirty minutes. So, I would like him to conclude now.

श्री कैलाश पति मिश्र : विदिन वन और टूमिनिट ।

हमारी पहली दृष्टि जानी चाहिए
कि देश के ग्रंदर छोटे-छोटे उद्योगों का
विस्तार कैसे हो । छोट-छोटे उद्योगों का
विस्तार ग्रीर इनका जीवन तब
पुष्ट होगा जबकि जिन चीजों का निर्माण
ये करेंगे, उनका निर्माण ग्रीर कोई दूसरा
बड़ा कारखाना नहीं करेगा ।

नयी शिक्षा नीति के ग्रंदर वोकेशनल ट्रेनिंग है। कहा गया है इसकी व्यवस्था होने जा रही है। वोकेशनल ट्रेनिंग क्या करने वाली है? ग्राप कुछ ट्रेनिंग दे दीजिए, थोड़ा सा कर्ज दे दीजिए, एक छोटी सी मशीन उसके हाथ में पकड़ा दीजिए लेकिन उसमें जो उत्पादन होगा उसका उत्पादन ग्रीर न करें। ग्रंगर टाटा ग्रीर वाटा ऐसे बड़े उद्योगपित उन्हीं चीजों को बनाने में खड़े होंगे तो यह बोकेशनल ट्रेनिंग क्या करने वाली है। उसके निकलने से ग्रीर कस्ट्रेशन बढ़ेगा, ग्रीर एक चिढ़ पैदा हो जायेगो। इसीलिए मैंने कहा कि हम एक ऐसे स्थान पर ग्रा गये हैं कि जोर से बोलें "हाल्ट"।

फाइनेंस कमीशन की चर्चा हुई है। हम सब जानते हैं कि पांच बर्ष के ग्रंदर फाइनेंस कमीशन एक बार काम करता है। यही एक कमीशन है जो ज्यादा करके राज्यों में है। राज्य का दुखददं राज्य की

स्थिति से सबसे ग्रन्छी तरह से परिचित होता है और उसके बाद वह रिक्मेंडेशन देता है। सात कमीशन इसके पहले काम कर चुके हैं, शायद यह पहला अवसर है कि 8वें कमीशन की रिक्मेंडेशन ग्राई, धनुशंसाएं ग्राई ग्रीर महीनों तक खटाई में रहीं, खुलने नहीं दी गयीं । मेरी समझ मेंनहीं आता है कि क्यों उसकी अनशं-साए स्वीकार नहीं की गयीं। मैं कहना चाहता ह कि फाइनेंस कमीशन का समय तय थीजिए, तय इस प्रकार से करिये कि जब श्रागे की पंचवर्षीय योजना का भ्राकार, ढांचा या योजना बनाना शुरू हो उसी समय फाइनेंस कमीशन की रिपोट खड़ी हो जाये श्रीर प्लानिंग कनीशन पर ज्यादा निर्भर रहने के बजाये फाइनेंस कमीशन चिक राज्यों के दुखदर्द को श्रच्छी तरह से समझता है अतः उसके ग्राधार पर काम करें। यह व्यवस्था क इन्हीं शब्दों के साथ श्रापने मझे इतना समय दिया इसके लिए धन्यवाद देकर मैं यहीं भ्रपना भाषण समाप्त कर रहा हुं।

श्री महेन्द्र मोहन मिश्र (बिहार) : उपसमाध्यक्ष जी, मैं इस वित्त विधेयक के समर्थंन में खड़ा हुन्ना हू। सर्वप्रथम मैं कहना चाहता हूं कि भारतवर्ष जिसकी **प्रावादी** 70 करोड़ है ग्रीर जहां कि 40 प्रतिशत लोग गरीबी की रेखा से नीचे हैं, उसकी ग्रर्थव्यवस्था जैसी होनी चाहिए उसका एक संतुलित बजट रखने का सौभाग्य हमारे प्रधान मंत्री जी को मिला है । यह बजट एक सदुढ़ ग्राधनिक, ग्रात्मनिर्भर ग्रीर स्वतंत्र प्रर्थ-व्यवस्था का निर्माण करने की दिशा में प्रस्तुत किया गया है। श्रीमन्, भारतवर्ष गांवी में बसा है। भारतवर्ष के 70 प्रति-शा से ग्रधिक लोग गांवों में रहते हैं ग्रीर इन्हीं की अर्थव्यवस्था को हमें अर्थ ले चलना है, हमें उठाना है, उच्च स्तर पर ले ग्राना है और विषमताग्रों को तथा गरीब श्रीर श्रमीर के बीच की खाई की पाटना है । हम उसी अर्थव्यवस्था की श्रोर चल रहे हैं। हमारा देश श्रीमन् कृषि प्रधान देश है। ग्रगर हमारी कृषि और ऐसी अच्छी नहीं होगी तो निश्चित तौर पर हमारी कोई भी व्यवस्था इस देश में चल नहीं सकती है। चाहें उद्योग हो, चाहे किसी तरह की बात हो, मूल मेरुदंड हमारी कि है, जिसके आधार पर हमारी सारी व्यवस्थाएं चलती हैं। ग्राज इस दिशा में हमारी सरकार तथा प्रधान मंत्री, श्री राजीव गांधी जी देशत की ग्रोर काफी चितित हैं ग्रौर वह चाहते हैं कि देश में जो हमारे गरीब, बेरोजगार लोग हैं, जो हमारे हरिजन है, जो हमारे मार्जिनल फार्मर्ज है, वह किस तरह से अपना जीवन अच्छी तरह से बसर कर सकें। इतनी बात होने पर भी इस देश में खेती के लिए जो हमारे साधन हैं--इस देश में काफी नदियां भी हैं, गंगा, जम्ता, सरज, तर्मदा ग्रीर सारी निदयां हैं, लेकिन दुर्भाग्य यह होता है कि हमारी व्यवस्था--पानी की व्यवस्था कुछ हम ऐसी नहीं कर पा रहे हैं, जिसके फलस्वरूप हमें कहीं बाढ़ ग्रीर कहीं सुखा का सामना करना पड़ता है।

इन कारणों से हमारा बहुत ही नुकसान होता है । ऐसी अवस्था में हमें अपने बजट को संतुलित करके, ऊपर उठाने की क्रोर प्रयास करना है । केलाशपति मिश्र जी की चिंता है-वह हमारे वित्त मंत्री भी बिहार में रहे वित्त की व्यवस्था की उनको काफी जानकारी है, लेकिन इस बात को गहराई से समझना चाहिए कि आजादी के बाद भारत सरकार को विरासत में गरीबी और गुरवत मिली । जहां इस देश का ख्याल करते हैं जब हम आजाद हुए तब हम सुई भी नहीं बना पाते थे वह भी विदेश से श्राती थी हम छोटी-छोटी पैसिल भी नहीं बना पाते थे पर क्राज क्या हका ? क्रगर चालीस वर्षी का इतिहास देखें में ईमान-दारी की दात करता हूं कि मिश्र जी ही क्यों हरेक भारतवासी को फस्र है, हमारे विरोधी दल के भाईयों को भी है।

हमारे भारतवर्ष का विकास कितनां हुआ, इसको मैं मानता हुंकि ग्रागर इसका श्रेय मिश्र जी को है तो कांग्रेस के लोगों को नहीं है, ऐसी बात नहीं है। हमारे दल की भी भूमिका इस देश को उठाने में रही है। देश की सुरक्षा, भलाई हम सर्वोपरि मानते हैं। भारतवर्ष को उठाने की हमें चिंता है; लेकिन ग्राज क्या हो रहा है?

मैं कहना चाहता हूं कि हम राज-नीतिक क्षेत्र में, सामाजिक क्षेत्र में कार्य करने वाले कार्यकर्ता है पर जो दस वर्षी से एक ऐसी राजनीतिक चरित्रहनन की राजनीति [श्री महेंद्र मोहन मिश्र]

देश में चल रही है कि अफसरान भी नह रहें हैं कि जितने राजनीतिक लोग हैं यह सब चोर हैं, यह चोरों का एक ऐसा बाताबरण बना दिया है जिससे कि हमारे जो इंस्ट्र्मेंट हैं, औजार हैं प्रगति को बढ़ाने के लिए, वह भी आज अपने को समझा नहीं पा रहे हैं। इस तरह से सारा माहाल हमने दस बारह साल में देण में बनाया है। इसे विरोधी दल बुरा नहीं मानें। तो ऐसा हमारा औजार बन गया है कि हम भी कारगर नहीं हो पा रहे हैं कि हम किस तरह से उन लोगों को ठेंचा उठा सकें। इन पिरिस्थितियों में हमें चलना है।

रक्षा सौदे की बात मिश्र जी ने बड़े रिस कही है। यह मैं भी मानता हूं कि देश की रक्षा किसी भी हालत में सम्प्रोमाई। नहीं की जा सकती है और हमारे प्रधानमंत्री जी इस बात पर धामादा है कि देश की रक्षा सर्वोपिर है, सब से बड़ी है, मैं कहना चाहता हूं कि अगर भारतवर्ष भूखा भी हो, अन्त न भी हो, तब भी स्वायलम्बी है। हम अपने को जानते हैं कि हम एशिया में एक बड़ी अक्ति के रूप में उभर रहे हैं, आजाद, जिसकी चर्चा दुनिया में है और बड़े-बड़े मुल्कों को अखर रही है। उनकी साजिश हो रही है।

हुमारी रक्षा के साँदे की बातचीत श्रापों की, सदन में बहुत सी चर्चा हुई, लेकिंग मैं उसमें नहीं जाना चाहता हूं। लेकिंग अगर आज आप हमारी सरकार को बदनाम करेंगे, तो उससे हमारी फाँज का मनोबल गिरेगा, दुनिया में हमारी साख गिर जाएगी। मैं चाहता हूं कि रेश की रक्षा के लिए अच्छा वाता-वरण बने।

में मानता हूं और हमारे प्रधान मंत्री जी ने भी कहा है कि सुन्धा के मामले में जो कोई भी दोषी होगा, तो उसकी गर्देश काट दी जाएगी, लेकिन इस चिन्त हम्भ की राजनीति को छोड़ना चाहिए। आज चिता का दिन है। आज इस पर सोचन है कि देश को उठाना है, देश की गरीबी को हडाना है, देश की आगे बढ़ाना है। हम बढ़ रहे हैं, इसका मिश्र जी आप क्या कहते हैं, आपको भी मौका मिला था देश के संचालन के लिए । हमने बड़ी मजबूती के साथ श्रीमती इन्दिरा गांधी जी के नेतृत्व में आपका कंस्ट्रेक्टिव आपी-जीशन का काम हमने किया । उसका आपको भी मौका जग सकता है । लेकिन जो देश में पोलिटिकल असेरिनेशन की राजनीति चल रही है, उसके बारे में हमें सोचना है, उसे हमें नहीं करना है । तो, श्रीमन्, मैं उधर निकल गया था।

तो मैं कह रहा था कि ७ वि के लिए बीस-सुती कार्यक्रम के लिए अभी ग्रगस्त में एक रूपरेखा रखी थी। उसमें ग्राप देखेंगे कि 70 प्रतिशत बजट का प्रावधान हमारे उन क्षेत्रों के लिए है । हमारे चाहे मार्जनल फार्मज हों, चाहे किसान हों, चाहे हरिजन हों, उनके लिए चाहे पीने के पानी की व्यवस्था का प्रकृत हो, चाहे रोजगार संबंधी सुन्क्षा की बात हो, चाहे उनकी माली हालत में सुधार वारने की बात हो, इनके लिए पैसे का प्रावधान कर रहे हैं। इसमें कोई दो मन नहीं है उनको उठाने की चेष्टा सरकार कर रही है। जहां तक इम्प्लीमेटेशन की बात है, मैं मानता हूं और इस ओर ध्यान भी दिलाना चाहता हूं कि जब कायन्वियन की बात आती है तो उसमें कुछ कमजोरी हो जाती है। मैं चाहता हू कि इसके लिए चाहे हमारे दल के लोग हों, चाहे इनके दल के लोग हों, चाहे कोई भी हों, ये सभी पार्टी लाइन सें उठ करके हमें विकास के कार्य में उसके कायन्वियन में सहयोग दें। जब तक सरकार को जन सहयोग नहीं मिलेगा मझे पूर्ण विश्वास है कि तब तक सन्कार से कोई कार्य पूर्ण नहीं हो सकता है। मुझे पता है कुछ ऐसे पदाधिकारी है, अफसरान है जो कि विकास के कार्य-कमों में दिलक्स्पी नहीं लेते हैं । हमने अग्रेजों से भाजादी की लड़ाई लड़ी ग्रीर देश को आजाद कराया, लेकिन ग्रव भी कुछ ऐसे तत्व हैं, ऐसे ग्रफसरान हैं, देश के विकास के कार्यक्रमों में दिल-चस्पी नहीं ले रहे हैं। इस दिलचस्पी को लाने के लिए हमें आन्दोलन करना पड़गा।

वह हम करेंग । विकास के कार्य की उन्होंने नहीं बढ़ने दिया है। इसिंक्ए विकास के बाम में जब तक हम सभी समाज के लोग, जो सामाजिक क्षेत्र के कार्यकर्ता हैं, जो राजनीतिक कार्यकर्ता हैं, चाहे वे किसी भी दल के हों, जब तक वे मिल करके जन सहयोग नहीं करेंगे तब तक दिकास का काम नहीं हो सकेगा। अभी मिश्रा जी ने कहा, लोन मेला की बात कही है।यह ग्रच्छी बात है कि इससे हम गरीब लोगों को गरीबी रेखा से ऊपर उठा रहे हैं। साथ हम यह भी जानते हैं जैसा कि मिश्रा जी ने कहा जब तक इन दार्यक्रमों का लाभ गरीब की झोंपड़ी तक नहीं पहुंचेगा, वह गरीव उसका फल नहीं पायेगा, तब तक विकास का काम नहीं होगा। इंदिरा जी ने बैंकों का राष्ट्रीयकरण क्यों कराया । इसलिए राष्ट्रीयकरण किया कि इससे उसके संचालन की नीति निर्धारण की। हमारे हाथ में रहे। यह भी चाहती थीं और हम भी चाहते हैं कि गरीवों को लोन मुहैया करें, सरकार उन गरीबों के साथ, वि:सानों के साथ जाए ताकि वह उनके जीवन को उभाग्ने की व्यवस्था वर सके। इस क्रोरभी मैं सरकार का ख्याल आवः वित करना चाहता हूं। जनार्दन पुजारी जी यहां पर बैठे हुए हैं। लोन मेला की मैं ताईद करता हूं। कम से कम उसके समक्ष हो बरके लोगों को यह मिल जाता है। लेकिन फिर भी उसमें विचौलियों की समस्या है। बैंकों के पदाधिकारी हैं। द्यगर सौ रुपया दिया जाना हो तो कम से कम 25-30 रुपया उनके हाथ में द्वाता है। इससे परेशानी होती है और धैंक का जो उद्देश्य है वह पूर्णनहीं हो पाता है। इसलिए इस ब्रोर मैं खास करके सरकार का ध्यान दिलाना चाहता हूं कि बैंकों का जो उद्देश्य है वह पूर्ण हो, लोगों की उनसे फायदा मिल सके। दूसरी बात श्रीमन जैसे सिचाई, बिजली और हाउसिंग है ये तीनों एक ही समस्याकी चीजे है। आज हमारेजो श्रमिक खेती में लगे हैं उनके लिए प्रधान मंत्री ने एक राष्ट्रीय ग्रामीण श्रमिक ग्रायोग की भी घोषणा की है। वह समिति देखेगी कि हमारे जो किसान श्रमिक

उसमें लगे हुए हैं उनकी क्या और कैसी सेदा शर्ते हैं, जो मिनिमम वेजज कानून है क्या उसके ग्रनुसार उन्हें न्यूनतम वेतन मिल पाता है या नहीं? द्वाज उसकी भी उन्हें जिता है और बज्द में प्रावधान नखा है कि कम से कम जो न्युनतम मजदूरी है वह तो उन्हें मिलनी चाहिए। उसके ऊपर भी ज्यादा जोर दिया है। चाहे उनके प्रोवीडेंट फंड की बात हो या ग्रेच्युटी की बात हो इसके लिए भी व्यवस्था हो। इस स्रोर हम जागरूक हैं। हमारे बजट की देखने से लगेगा कि हमा-री सरकार उनकी समस्याओं के प्रति जा-गरुवा है और उसके निदान में लगी हुई है। तीसरी बात हमारा देश बहत बड़ा है, यहां बाभी बाढ़ की समस्या हो जाती है और वामी सुखे की, चाहे राजस्थान हो, चाहे उड़ीसा हो, सब जगह ऐसी समस्या है। इन नैचूल कैलामिटीज से लड़ने के लिए हमें मुस्तैदी से बाम करना होगा। लांग टर्म पलांनिय वानी होगी। हमाना विहार जिसको ग्रीनरी हिंदुस्तान दा गार्डन दहते हैं जहां पर पानी की काफी बड़ी-बड़ी नैदियां हैं, लेकिन दुर्भीग्यदश ये नदिया जब ऐसे अव्यवस्थित रूप से चलती हैं तो गांव के गांव बहाकर ले जाती हैं ग्रीर जब जरूरत पड़ती है तब पानी नहीं मिलता है। इसलिए हमें पानी की व्यवस्था भी करनी होगी, इसके लिए कैनालाइ-जेशन की बात हमें सोचनी है और इसके लिए एक लांग टर्म प्लांकिंग करनी है; जिस तरह से हम गंगा सफाई की बात कर रहे हैं उसी तरह से हमें इरीगेशन की बात भी सोचनी है। कम से कम मिनिमम अगर हमको पानी की कोई सिक्योरिटी मिल जारगे तो वैसे हम आत्म-निर्भर आज भी हैं और आज भी हमें 15 करोड़ मी टन गल्ला होने की संभावना है। फिर हम काफी एक्स-पोर्ट करेंगे, भ्राज हमको इसका गर्व है। दस साल पहले हम आयात करते थे और इसपरिस्थिति में आज हमारे विसान न हैं। उन लोगों को और हरेक समाजसेक को मैं कहना चाहता हूं कि आप लोगों के प्रयास करने से भ्राज भारतवर्ष भ्रम के मामले में भी द्यातम निर्भर है।

# [श्री महेंद्र मोहन मिश्र]

श्रमो जैसा कि हार्जीं के वारे में कहा गया। हमने हरिजनों के लिए भी इस वजट में राष्ट्राय श्रावास बैंक को स्थापना को वात को है श्रीर हम इसा तरह इंदिरा श्रावास योजना में भो 10 लाख हरिजनों के लिए बनाए जाएगे। हम उन तबके के लोगों को उठाने को वात कर रहे हैं, जैसा वजट में दिया हुग्ना है कि गरोबो रेखा के श्रंदर जो लोग हैं उनको हमें उठाना है श्रीर मिनिमम जो रिज्वायरमेंट है जोने के लिए दो टाइम का खाना, रहने को मकान को व्यवस्था, तो श्रीमन् बह हमारे बजट से मिल पायेगा।

पब्लिक ग्रंडरटेकिंग के बारे में हमारे जगश देसाई साहब ने कहा कि आज 51 हजार करोड़ रूपया लगा हुआ है। इस बात को चिंता ग्राज हो सरकार को नहीं हुई है, बर्षों से चिता थो। हम चाहते हैं कि कभी भूल के नहीं सोचना चाहिए कि सार्वजनिक क्षेत्र में हमारा जो उदयम है, वहां हमारे समाजवाद श्रीर समाजवादो व्यवस्था का ग्राधार है, जिस पर हम चल रहे हैं साथ साथ प्राइवेट सेक्टर में ग, निजं क्षेत्र में भं काम कर रहे हैं। में जानता हूं कि हिन्दुस्तान के इकोनोमी, जो मिक्सड इकोनोमा है, बड़ा-बड़ी जो हमारो चर्जे हैं, उसे हमने पब्लिक सेक्टर में लिया है और छोट -छोटो को प्राइवेट सेक्टर में । उनको भर हम करना चाहते हैं। लेकिन यह बात कतई नहीं है कि जनहित के क्षेत्र में सेकेफाई करके हम श्राइवेट सेक्टर को उठाने को बात करें। यह कभो सोचना नहीं है खासकर कांग्रेस सरकार को हुकूमत में और प्रधान मेंबी राजीव गांधी जी की हकमत में । इस बात की ग्रापको चिंता नहीं होना चाहिए।

जैसा अभी हमारे साथो लोगों ने कहा, इँडस्ट्रियल सेक्टर में 8 पर सेंट ग्रोफ है । हमने निर्यात को 20 परसेंट बढ़ाया है और आयात हमारा घटा है, हम 2 परसेंट उसमें घढे हैं । लेकिन

हम एक्सपोर्ट में काफो बढ़े हैं। विदेशो मुद्रा भें बचा कर रखें, इसकी भी व्यवस्था हमारे बजट में है।

एक बात मैं कहना चाहता हूं कि ग्राज पब्लिक सेक्टर को चिता सभी को है। इसके लिए एक ग्राल इँडिया मैनेजमेंट केंडर को व्यवस्था वर्षों से हमारे देश में की जा रहे है। इसी तरह हम देखते हैं कि सब मर्ज को दवा है आज ग्राई०ए०एस० । एक बहुत बरो ग्रादत हमारे यहां या रहा है, सब मर्ज की दवा ग्राई०ए०एस० है, ग्राज ग्राई०ए०एस० बैंक भी चलाएँगे, आई०ए०एस० खेती भो: चलाएँगे, कोपरेटिव भो: चलाएँगे, जहां कुछ हो, वहां आई ०ए ०एस० । विकास के संबंध में मैं कहना चाहता है कि सारा विकास का पैसा जो है जा रहा है जिला क्लेक्टर के पास । आज जिले का कलेक्टर सबसे वड़ा जमींदार है। मैं नहीं मानता कि मैं ग्राई०ए०एस० के खिलाफ हैं। लेकिन इसको भी डिसेंट्रेलाइज करने की ग्रावश्यकता है। जिला बलेक्टर ग्राज ग्रपने ला-ग्रार्डर के लिए इतना परेशान है, वह विकास के लिए कुछ काम क्या कर पायेगा। इसलिए जो मैनेजमेंट पब्लिक सेक्टर में हमारे यहां जो लोग लगे हैं, इनका माल इंडिया मैनेजमेंट केडर होना चाहिए। हमारे पास मैनेजमेंट को पढ़ाई दिल्ला में, लखनऊ में, कलकत्ता में, ग्रहमदा-बाद में काफो अच्छी है। हमारे आई० ए०एस० से भी ब्रच्छे लोग यहां से निकलते हैं। इनके लिए मैं चाहता हूँ कि ग्राल इंडिया मैनेजमेंट केडर होना चाहिए। इसकी मार्केटिंग का है, फाइनेशियल मैनेजमेंट का है' पर्सोनल मैनेजमेंट का है, सारो पढ़ाई होती है। इसलिए उस पूल से भी वलेंगे। तो हमारे पव्लिक सेक्टर में मैनेजमेंट को तरफ भो ध्यानदेने की जरूरत है।

शिक्षा के संबंध में हमारे काफे लोगों ने चर्चा की, काफी चर्चा इस पर सदन में हुई, दोनों सदन में । हमने शिक्षा की एक नई नीति निकाली है और इस बारे एक हो शब्द कहना चाहता हूँ, जो हमारी नई नीति शिक्षा की आयी है, इससे एक दहो बात होगी कि गरीबी इससे दूर

होगा ग्रीर दूसरी बात देश में जो भाषा, जाति, धर्म के नाम पर जो विवाद चल रहा है, वह खतम होगा और नेशनल इँट ग्रेशन इससे आएगा । दक्षिण के लोग हमारी भाषा समझेंगे ग्रीर मैं दक्षिण के लोगों को भाषा समझंगा । इसलिए इस दिष्ट से यह सब मिलकर एक भाईचारा, एक भारतवर्ष होगा। जो अनेकता में एकता का सँस्कृति है, उस संस्कृति के मुताबिक हैं इस शिक्षा न ति की ढाला है। ग्रव मैं एक दो वातें ग्रपने प्रदेश की कहना चाहता हूं। मैं बिहार से आता हू। हमारा प्रदेश एक तरफ साउथ विहार मिनरल्स से भरा है, दूसरी श्रोर हुमारा इलाका ऐग्रीकल्चर का इलाका है। वह घनी आबादी का क्षेत्र है। हिन्द्स्तान की घनी ग्रावादी वाला क्षेत्र है। दुर्भाग्य से 6 महीने हम काम करते हैं और 6 महीने बाढ़ ग्रौर सुखाड़ से घिरे रहते हैं। तो जिन क्षेत्रों में हम काम नहीं कर पाते हैं वहां पर सरकार को विशेष योजनाएं बनानी चाहिएं ग्रीर उनका विकास करना चाहिए। हमारे उत्तरी बिहार में 30-32 शूगर इंडस्ट्रीज हैं लेकिन मैं ग्रापको बताना चाहता हं कि उनमें से 10-12 इंडस्ट्रीज ही चल रही हैं, बाकी सिक हो गई हैं जिनको सरकार ने एक कारपोरेशन के श्रधीन रखा है। मैं चाहता हूं कि शूगर इडस्ट्रीज आप जीवित करें। हमारे जो किसान पहले पैदावार करते थे उन मिलों के बंद होने के कारण उन्होंने खेती में ईख उगाना छोड़ दिया है। जिस तरह से महाराष्ट्र में ईख की खेती के लिए कई कदम उठाए गए हैं, उसी तरह से बिहार की ग्रोर भी विशेष ध्यान देना चाहिए।

The Finance

महोदय, दूसरी बात जो मैं कहना चाहता हं वह यह है कि भ्राज इस तरह की भावना देश में चल चुकी है कि सरकार से पैसा ले लो और भाग जाओ। हमारे बिहार में छोटे छोटे इटरप्रेन्योर्स को सरकार बैंकों से लोन दे रही है, हर एक जिले में इडस्ट्रियल ऐस्टेट हैं, सब में 80 प्रति-शत लोगों को जो पैसा मिलता है, उसका लोग दुरुपयोग करना चाहते हैं ग्रीर कर रहे हैं। मैं चाहता हं कि उसकी तरफ सरकार का ध्यान जाना चाहिए कि और इसके लिए सैपरेट

लेजिस्लेटिव मीजर्स लाने चाहिएं तानि पैसे का दुरुपयोग न हो सके।

महोदय, सबसे बड़ी समस्या हमारे विहार में दूर सचार की है। इमर जेंसी में भी उसमें सुधार नहीं हो पाया । मैं ग्रापको बताना चाहता हूं कि हमारे उत्तरी बिहार में दूर संचार की बात तो मत पूछिये, दिल्ली से एस. टी. डी. पर मुजफ्तर-पुर ग्राप बात नहीं कर सकते हैं। इसकी तरफ भी भ्रापका ध्यान जाना चाहिए। ग्राप टिकट को कीमत बढ़ाते हैं, छोटे-छोटे अखवारों के पैसे बढ़ाते हैं, लेकिन दुर्भाग्य यह है कि हम अपने यहां दिल्ली से बैठकर प्रान्त की राजधानियों से बात नहीं कर सकते । श्री भागवत झा ग्राजाद के क्षेत्र में भागलपुर में एस. टी. डी. की सुविधा है, लेकिन वहां से बात नहीं होती है। पहले मैन्यूल था तो ग्राप बुक करके तो बात कर सकते हैं, अब एस. टी. डी. हो गया है, तो ग्राप बात भी नहीं कर सकते हैं। इसलिए दूर संचार की व्यवस्था वहां पर ठीक हो, इसकी भ्रोर भी ग्रापका ध्यान जाना चाहिए।

इन्हीं शब्दों के साथ मैं आपका ज्यादा समय न लेते हुए केवल एक बात थीर कह देना चाहता हं कि हर एक जिले के लिए जो 20-सूत्री कार्यक्रम है उसका मानिटरिंग होना चाहिए। केन्द्र को इसे मजबूती से लागू करना चाहिए। प्रान्तों में जो कमेटियां हैं उनको ठीक से काम करना चाहिए। जिला स्तर पर भी जो कमेटियां हैं वें सुचारू रूप से काम नहीं कर पातीं। मैं चाहुंगा कि केन्द्र के पहले जो मंत्री ग्रब्दुल गनी खान चौधरी थे, वे अब नहीं दें तो जब केन्द्र सरकार पैसा देती है तो उसके कार्यान्वयन को भी देखना चाहिए। आपके पैसे का दुरुपयोग नहीं हो, इसका आपको ध्यान रखना चाहिए। ग्रापका प्लानिंग कमीशन पैसे देता है, लेकिन उसको ठीक से खब नहीं कर पा रहे हैं तो दूसरे क्षेत्रों के लिए ग्रावंटन कम हो जाता है । तो 20-सूत्री कार्यंक्रम को तेजी से लाग करना च!हिए ताकि उसके लिए जो पैसा दिया जाए वह सही रूप से खर्च हो और उसकी सही रूप से इंप्लीमेंटेशनहो सके

4. hrs.

ANNOUNCEMENT RE. ALLOCATION OS- TIME FOR DISPOSAL OF GOV-ERNMENT BUSINESS AND EXTENSION OF SESSION

VICE-CHAIRMAN (SHRI SWAMINATHAN): I have to inform Members lhat the Business Advisory Committee at its meeting held today, the 6th May, 1987, allotted time for Government Legislative Business as follows :-

|        | Buxiness  |           | Time<br>Allotted |
|--------|---|-----------|------------------|
| fellow | r ation and passing<br>ving Bills, as pass<br>ok Sabha;—                      |           |                  |
|        | The Governors (En<br>Allowances and Pri<br>Amendment Bill,                    | ivileg:s) |                  |
|        | The Goa, Daman<br>Mining Concession<br>lition and Declara<br>Mining Leases) B | is (Abo-  |                  |

In order to, complete the Governrgent Business, the Committee recommended that the present Session of the Rajva Sabha be extended upto the 12th May, 1987 and accordingly, the House should sit on Monday, the 11th and Tuesday, the 12th May, 1987, for the transaction of the Government Business and that there would be no Question Hour on these days.

(iii) The Prevention of Corrup-

tion Bill, 1987. . .

THE FINANCE BILL, 1987—contd.

SHRT SANTOSH BAGRODIA (Rajasthan): Sir, I rise to support the Fin- 'ance Bill introduced by hon. Prime Minister. The whole country has welcomed this year's Budget and whatever the irri-

tents were, they also have been removed ly the modifications brought over by the hon. Prime Minister. The withdrawal of the proposed new section 194E of the Income Tax Act which had sought to extend the area of tax deduction at source has been hailed by all in the country. Its withdrawal will provide much relief to the various sectors of the industry and tra8e. Section 115 (j) of the Income Tax Act has also been modified. It will permit adjustments provided in the Companies Act for computing book profits. Companies will be able to set off depreciation pertaining to earlier years against the book profits of the current year and for determining profits for the purpose of declaring dividends. I suggest, companies should be allowed to set off losses pertaining to earlier- years for determining current year's profit either for declaring dividends or for determining the book pofits. In fact, at one time, late Shri T. f. Krishnamachari had allowed 6 per cent tax benefit for new industries. Shareholdres are scattered all over the country and the majority of them are working class people. They subscribe to the shares in anticipation of some returns in the form of dividends which should be considered as minimum interest. Management is normally not interested to declare dividends. The present regulation of computation of profits for the purpose of declaring dividends will make it easier for them not to declare dividends to the poor shareholders. Other sections have also been modified for relief to assessees in general.

So far a.3 indirect taxes are concerned, a number of reliefs have been granted by the hon. Prime Minister. These relaxations and reliefs which have been given will have farreaching consequences. They will certainly encourage the growth of small sector industries. The total tax concession and reliefs amount to nearly seventy crores of rupees. This will not affect the overall Budget deficit, because effie'ent management the revenue is expected to increase substantially. The hon. Prime Minister has further made it clear that he has an open mind to constructive suggestions and has reaffirmed his commitment to a rational tax structure.